

ORISSA HIGH COURT

FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000042/2022	RAJKISHORE SHARMA VS COMPETENT AUTHORITY CUM SPECIAL LAO	AMIT PRASAD BOSE VS	// (//
2	BLAPL/0012920/2022	MANOJ MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KISINDA /57 /2022 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000394/2022
3	BLAPL/0012921/2022	ANANTA PRASAD JENA @ BHELU VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /229 /2019 A.D.J.,KENDRAPARA(Kendrapara) ST/0000041/2020
4	BLAPL/0012922/2022	BISHI SAUNTA VS STATE OF ODISHA	BABITA SAHU VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000010/2022
5	BLAPL/0012923/2022	BHUBAN SAUNTA VS STATE OF ODISHA	BABITA SAHU VS	//0 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada) TR/0000011/2022
6	BLAPL/0012924/2022	LALAN SK VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000032/2022
7	BLAPL/0012925/2022	MANU DURIA VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /66 /2020 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000043/2020
8	BLAPL/0012926/2022	PARAKHIT PANDA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	THELKOLOI PS /297 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004846/2022
9	BLAPL/0012927/2022	BENU @ BENUDHAR NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /186 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/0000175/2022
10	BLAPL/0012928/2022	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000196/2022
11	BLAPL/0012929/2022	SURENDRA NATH MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /170 /2022 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000662/2022

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12	BLAPL/0012930/2022	RABINDRA SINGH VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /16 /2021 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000025/2021
13	BLAPL/0012931/2022	NARAYAN MARNDI VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	UDALA /201 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000081/2022
14	BLAPL/0012932/2022	DAULAT PRASAD KASYAP @ OMU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KESINGA /283 /2022 J.M.F.C., KESINGA(Kalahandi) CT/0000270/2022
15	BLAPL/0012933/2022	BADAL GOYALA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PLANTSITE /455 /2022 S.D.J.M.,PANPOSH(Sundargarh) GR/0002120/2022
16	BLAPL/0012934/2022	SAGAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /338 /2021 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000328/2021
17	BLAPL/0012935/2022	SURESH SA VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /175 /2022 S.D.J.M.,PADAMPUR(Bargarh) GR/0000798/2022
18	BLAPL/0012936/2022	TUNA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAIRAKHOL /247 /2021 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) TR/0000099/2021
19	BLAPL/0012937/2022	SANTOSH SINGH VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	MUNIGUDA /104 /2022 A.D.J., GUNUPUR(Rayagada) TR/0000063/2022
20	BLAPL/0012938/2022	MANOJ KUMAR VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	MUNIGUDA /104 /2022 A.D.J., GUNUPUR(Rayagada) TR/0000063/2022
21	BLAPL/0012939/2022	GOPAL BHUE VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /259 /2022 J.M.F.C,BARPALLI(Bargarh) GR/0000251/2022
22	BLAPL/0012940/2022	AJAYA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /83 /2019 ADDL SESSIONS JUDGE, KHALLIKOTE(Ganjam) ST/0000281/2019
23	BLAPL/0012941/2022	PANKAJ KUMAR SAHOO	PRADEEP KUMAR PANDA	MOTANGA /281 /2022

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		VS STATE OF ODISHA	VS	J.M.F.C.,DHENKANAL(Dhenkanal)
24	BLAPL/0012942/2022	PADAM BAHADUR	CHANDAN SAMANTARAY	GR/000022/2022
		VS STATE OF ODISHA	VS	RAMPUR (SONEPUR) /43 /2022
25	BLAPL/0012943/2022	SUBHAM @ INDRA SINGH	ALOK KUMAR PANDA	DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonepur)
		VS STATE OF ODISHA	VS	ST/000060/2022
26	BLAPL/0012944/2022	BHAGABAN GOUD	SK. ZAFARULLA	/ /0
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar)
27	BLAPL/0012945/2022	TAJUDDIN @ TAJUDDIN KHAN	SK. ZAFARULLA	2(A)CC/0000339/2022
		VS STATE OF ODISHA	VS	THUAMUL RAMPUR /137 /2022
28	BLAPL/0012946/2022	KHARA ARJUNA	SATYABRATA MOHANTY	SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)
		VS STATE OF ODISHA	VS	Spl/0000157/2022
29	BLAPL/0012947/2022	AKASH @ BHOLA PRADHAN	SANJIB MOHANTY	KENDRAPARA SADAR /395 /2021
		VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara)
30	BLAPL/0012948/2022	SUMAN SETHI	NIRANJAN LENKA	GR/0001687/2021
		VS STATE OF ODISHA	VS	POTTANGI /53 /2022
31	BLAPL/0012949/2022	GYANA RANJAN DASH @ PAPU	RAMANI KANTA PATTANAİK	ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput)
		VS STATE OF ODISHA	VS	CT/0000083/2022
32	BLAPL/0012950/2022	LAMBU @ LAMBODAR MAJHI	PANCHANAN PANIGRAHI	SECTOR-7 /126 /2021
		VS STATE OF ODISHA	VS	2ND A.D.J.,ROURKELA(Sundargarh)
33	BLAPL/0012951/2022	SUNIL NAHAK	ACHYUTANANDA PATTANAİK	ST/0000028/2022
		VS STATE OF ODISHA	VS	JAGATSINGPUR /82 /2022
34	BLAPL/0012952/2022	JOGENDRA GOUDA	ACHYUTANANDA PATTANAİK	SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur)
		VS STATE OF ODISHA	VS	Spl/0000005/2022
		VS STATE OF ODISHA	VS	MANGALPUR /504 /2020
		VS STATE OF ODISHA	VS	AD-HOC ADJ (FTSC),JAJPUR(Jajapur)
		VS STATE OF ODISHA	VS	Spl/0000132/2020
		VS STATE OF ODISHA	VS	TIKIRI /109 /2022
		VS STATE OF ODISHA	VS	J.M.F.C.,KASHIPUR(Rayagada)
		VS STATE OF ODISHA	VS	GR/0000376/2022
		VS STATE OF ODISHA	VS	GANGAPUR (ASKA) /117 /2019
		VS STATE OF ODISHA	VS	()
		VS STATE OF ODISHA	VS	//
		VS STATE OF ODISHA	VS	KHALLIKOTE /356 /2019
		VS STATE OF ODISHA	VS	()

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35	BLAPL/0012953/2022	STATE OF ODISHA BHABANI SANKAR PANDA @ BHABANI SHANKAR PANDA VS	SOUMYA RANJAN MOHANTY VS	// Bamapada (Industrial Area) /226 /2022 ()
36	BLAPL/0012954/2022	STATE OF ODISHA RAGHUNATH BEHERA VS	SIDDHARTHA SAMAL VS	// S.P.(CID-CRL),CUTTACK /4 /2019 ()
37	BLAPL/0012955/2022	STATE OF ODISHA BIBEKANANDA BEHERA @ BIBEK BEHERA VS	KARTIK CHANDRA TRIPATHY VS	// RASGOBINDPUR /19 /2020 ()
38	BLAPL/0012956/2022	STATE OF ODISHA SONU NINANIA @ SONU VS	MANORANJAN PADHY VS	// SEMILLIGUDA /91 /2019 ()
39	BLAPL/0012957/2022	STATE OF ODISHA LITI @ SABIR KHAN VS	MANAS KUMAR CHAND VS	// DHANUPALI /167 /2020 ()
40	BLAPL/0012958/2022	STATE OF ODISHA BRIJESH MAURYA VS	MANAS KUMAR CHAND VS	// BAUNISUNI /120 /2022 ()
41	BLAPL/0012959/2022	STATE OF ODISHA SURAJ KUMAR MAURYA VS	MANAS KUMAR CHAND VS	// BAUNISUNI /120 /2022 ()
42	BLAPL/0012960/2022	STATE OF ODISHA PURNA CHANDRA ROUTH VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /219 /2022 ()
43	BLAPL/0012961/2022	STATE OF ODISHA MANA @ MANU @ MANORANJAN DAKUA VS	MANAS KUMAR CHAND VS	// KANIHA /115 /2022 ()
44	BLAPL/0012962/2022	STATE OF ODISHA SISIR CHANDRA SWAIN @ SANA VS	BIBHU PRASAD MOHANTY VS	// JODA /47 /2022 ()
45	BLAPL/0012963/2022	STATE OF ODISHA SUSHANT BISHOI VS	GYANA RANJAN DAS VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0012964/2022	SANKIRTAN GHIVELA @ TIDU VS STATE OF ODISHA	ABHISHEK DASH VS	LARAMBA /183 /2022 () //
47	BLAPL/0012965/2022	MD. SHAKIR VS STATE OF ODISHA	SOUGAT DASH VS	BARIPADA TOWN /967 /2022 () //
48	BLAPL/0012966/2022	SANU BISOYI VS UNION OF INDIA	VIVEKANANDA JENA VS	G.R.P.S.,BERHAMPUR /58 /2022 () //
49	BLAPL/0012967/2022	TRIPURA MUNDA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /152 /2021 () //
50	BLAPL/0012968/2022	RAKESH KUMAR SAHOO @ KALU @ RAKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /37 /2021 () //
51	BLAPL/0012969/2022	SISIRA KUMAR NAYAK @ SWAIN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	BANARAPAL /230 /2022 () //
52	BLAPL/0012970/2022	SANJIT SANDHA @ SANJEET VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /260 /2019 () //
53	BLAPL/0012971/2022	BIKI SIKARI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
54	BLAPL/0012972/2022	NAGA TIGGA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
55	BLAPL/0012973/2022	PUJARI GANGANNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //
56	BLAPL/0012974/2022	PRAKASH PRADHAN VS STATE OF ODISHA	CHANDANA MISHRA VS	BANKI /292 /2022 () //
57	BLAPL/0012975/2022	SANTOSH NAYAK	AMLAN SHAKTI PAUL	INFOCITY PS /221 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012976/2022	SAILESH KUMAR TIWARI	SUNIL KUMAR PANDA	RENGALI (SAMBALPUR) /211 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012977/2022	ROHAN NAYAK	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012978/2022	JAGDISH PAIK	ANANTA NARAYAN PATTANAYAK	BORIGUMMA /59 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012979/2022	LUSURI MUNDA	SATYA NARAYAN MISHRA 4	BHADRAK RURAL /581 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012980/2022	GOPI NAIK	SANTOSH KUMAR MAHANTY	BUGUDA /588 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012981/2022	BANSI PRADHAN	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /222 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012982/2022	SANKAR @ SOMANATH SAHU	SANTOSH KUMR MAHANTY	BUGUDA /588 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0012983/2022	RAHUL NAIK @ PABITRA	SANTOSH KUMAR MAHANTY	GANGAPUR (BHANJANAGAR) /113 /2017
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0012984/2022	RAJESH BARIK	BIDESHI KUMAR GHADEI	MANGALA BAG /302 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0012985/2022	SALAN ORAM	SOUMYA RANJAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0012986/2022	NIHAR NAMARSILA	ANANTA NARAYAN PATTANAYAK	KOTPAD /169 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0012987/2022	STATE OF ODISHA TAPAS KUMAR JENA VS	SANJIT KUMAR DAS VS	// CHAULIAGANJA /334 /2022 ()
70	BLAPL/0012988/2022	STATE OF ODISHA AKASA KUMAR MAHARANA @ LALU VS	SURYAKANTA DWIBEDI VS	// BALIANTA P.S. /364 /2022 ()
71	BLAPL/0012989/2022	STATE OF ODISHA NITYA GUNTHA VS	SOMANATH MITRA VS	// / /0 ()
72	BLAPL/0012990/2022	STATE OF ODISHA SAIRA MONDAL VS	SOMANATH MITRA VS	// / /0 ()
73	BLAPL/0012991/2022	STATE OF ODISHA BIBEKANANDA BEHERA @ BIBEK BEHERA VS	KARTIK CHANDRA TRIPATHY VS	// RASGOBINDPUR /16 /2020 ()
74	BLAPL/0012992/2022	STATE OF ODISHA KEDARNATH JENA @ PARABASIA VS	DEBASNAN DAS VS	// ITAMATI /88 /2022 ()
75	BLAPL/0012993/2022	STATE OF ODISHA PAPU NAIK VS	SUDHANSU SEKHAR DASH VS	// NUAGAON /174 /2022 ()
76	CMAPL/0000797/2022	ORISSA DRUGS AND CHEMICALS LTD VS SERIOUS FRAUD INVESTIGATION OFFICE	adv. VS	// () //
77	CMAPL/0000798/2022	M/S.AMIT HOSPITAL VS C.G.M.,B.S.N.L.	ADV. VS	// () //
78	CMAPL/0000799/2022	ZONAL MANAGER, L.I.C. OF INDIA VS TARAKESWAR MOHANTY	ADV. VS	// () //
79	CMAPL/0000800/2022	MAKAR KISHOR PATTNAIK VS DEBADUTTA PATTNAIK	ADV VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMAPL/0000801/2022	MINAKHI SINGH VS BHARAT PETROLEUM CORPORATION LTD.	ADV. VS	// 0 //
81	CMAPL/0000802/2022	PULIN BIHARI NAYAK VS STATE OF ODISHA	ADV. VS	// 0 //
82	CMAPL/0000803/2022	PULIN BIHARI NAYAK VS STATE OF ODISHA	ADV. VS	// 0 //
83	CMAPL/0000804/2022	ALEKH DAS VS TAHASILDAR AND REVENUE OFFICER, DARPAN	ADV VS	// 0 //
84	CMAPL/0000805/2022	MALAY KUMAR ROUSTRAY @ MALAYA ROUSTRAY VS STATE OF ODISHA	ADV. VS	// 0 //
85	CMAPL/0000806/2022	SUSANTA KUMAR KAR VS COMMNR.,CONSOLIDN., ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
86	CMAPL/0000807/2022	JAYA PRAKASH NARAYAN PRAHARAJ VS PRESIDENT,CUTTACK CENTRAL CO-OPERATIVE BANK LTD.	ADV VS	// 0 //
87	CMAPL/0000808/2022	AMULYA KU.BEHERA VS LAXMIDHAR BEHERA	ADV. VS	// 0 //
88	CMAPL/0000809/2022	SBI GENERAL INSURANCE CO. LTD. VS KRISHNA RICE MILL	MANMAYA KUMAR DASH VS	// 0 //
89	CMAPL/0000810/2022	SBI GENERAL INSURANCE CO LTD. VS MAA SAMALAI RICE MILL	MANMAYA KUMAR DASH VS	// 0 //
90	CMAPL/0000811/2022	M/S.S.P.P.S. SYSTEM PVT VS STATE OF ODISHA	ADV VS	// 0 //
91	CMAPL/0000812/2022	SARASWATI BALA BIT	ADV.	//

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		VS	VS	0
		STATE OF ODISHA		//
92	CMAPL/0000813/2022	INDRAJIT DAS	SANJIB SWAIN	//
		VS	VS	0
		ENGG. CHIEF OF GOVT OF ORISSA		//
93	CMAPL/0000814/2022	SUBHASINI MOHAPATRA	T.K.SWAIN	//
		VS	VS	0
		A.D.M., PURI		//
94	CMAPL/0000815/2022	GOVIND RAM AGARWAL	JIBAN RANJAN DASH	//
		VS	VS	0
		THE MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK		//
95	CMP/0001370/2022	GOBARDHAN PATRA	TUSAR KUMAR MISHRA	//
		VS	VS	0
		SUVENDU KUMAR DAS		//
96	CMP/0001371/2022	PURNA CHANDRA KANUNGO	MILAN KANUNGO	//
		VS	VS	0
		GURA DAS		//
97	CMP/0001372/2022	GOPAL CHANDRA SAHOO	RAMA CHANDRA MOHANTY	//
		VS	VS	0
		NARENDRA KUMAR SAHOO		//
98	CMP/0001373/2022	DEBENDRA KUMAR DALAI	BIBEKANANDA BHUYAN	//
		VS	VS	0
		BABAJI CHARAN MOHANTY		//
99	CMP/0001374/2022	RATNAPRAVA BEHERA	ARJEET MISHRA	//
		VS	VS	0
		MD.MAHAFOOZ @ MAFUZ		//
100	CMP/0001375/2022	PRATIVA PANDA	PRAFULLA KUMAR BISWAL	//
		VS	VS	0
				//
101	CMP/0001376/2022	KRISHNA KUMARI PATRA @ PATRO	DAYANANDA MOHAPATRA	//
		VS	VS	0
		BIJAYA LAXMI PATRA		//
102	CMP/0001377/2022	PRATAP CHANDRA MOHAPATRA	AMIT PRASAD BOSE	//
		VS	VS	0

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103	CMP/0001378/2022	RAMA KRUSHNA MOHAPATRA DRAUPADI DEI @ SAHU VS RABI SAHU	PRAKASH RANJAN BARIK VS	// // ()
104	CMP/0001379/2022	LAXMAN MAITY VS GOLAP ROUT	BIJAY KUMAR MISHRA VS	// // ()
105	CMP/0001380/2022	NARAYAN BARIK VS JHULAMANI MOHARANA	SUVALAXMI DEVI VS	// // ()
106	CMP/0001381/2022	DR.NIHAR RANJAN RAY VS RASHMI PRAVA MOHAPATRA	AMIT PRASAD BOSE VS	// // ()
107	CMP/0001382/2022	PRAHALLAD SAHOO VS DILLIP MOHANTY	BIBEKANANDA BHUYAN VS	// // ()
108	CMP/0001383/2022	M./S. SHREE BALAJI BUILDCON PVT. LTD. VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// // ()
109	CMP/0001384/2022	GEETA KUMARI SAHU VS SUBHRA PARIJATA SAHU	PRASANNA KUMAR DASH VS	// // CIVIL JUDGE (JD),SALIPUR(Cuttack)
110	CONTC/0008037/2022	MADHUSUDAN SAHU VS SURESH CHANDRA MOHAPATRA, CHIEF SECY., ODISHA SECRETARIAT, BBSR	RABINARAYAN NAYAK VS	// // CS/0000096/2022
111	CONTC/0008038/2022	RASNE JANI @ DAL VS ALOK KUMAR KAR	ASHOK DAS VS	// // ()
112	CONTC/0008039/2022	SANJUKTA SAHU VS ALOK KUMAR KAR	ASHOK DAS VS	// // ()
113	CONTC/0008040/2022	PREMA SAHU VS PRAMOD KUMAR PALAI, EXECUTIVE ENGR., MINOR IRRIGATION DIVISION, BOLANGIR	ADV VS	// // ()

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114	CONTC/0008041/2022	RABINDRA NATH BEURA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
115	CONTC/0008042/2022	CHATRUBHUJA SAHOO VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
116	CONTC/0008043/2022	AKSHAYA KUMAR JENA VS ARTI AHUJA, PRINCIPAL SECY., WOMEN AND CHILD DEVELOPMENT	K.C.RAJGURU MOHAPATRA VS	// 0 //
117	CONTC/0008044/2022	TANKADHAR NAYAK VS ASWATHY S., I.A.S.	DURGESH NARAYAN RATH VS	// 0 //
118	CONTC/0008045/2022	SURESH PRASAD MOHANTY VS MONA SHARMA, I.A.S.	RABINDRA KUMAR SAHOO VS	// 0 //
119	CONTC/0008046/2022	PRAVASH CHANDRA BISWAL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
120	CONTC/0008047/2022	NIHAR RANJAN MOHANTY VS NABA KISHORE SAHOO, O.A.S.	ADV VS	// 0 //
121	CONTC/0008048/2022	NARAYAN BARIK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
122	CONTC/0008049/2022	SAUMITRI PRAMANIK VS SURESH CHANDRA ROUT, EXCUTIVE ENGR., RWSS DIVISION BALASORE	ADV VS	// 0 //
123	CONTC/0008050/2022	PAULUS DUNG DUNG VS S.P., BOLANGIR	ADV VS	// 0 //
124	CONTC/0008051/2022	RAMA HARI PATRA VS RAGHURAMIYER, DIRECTOR HIGHER SECONDARY EDU.	PRADEEP KUMAR MOHANTY VS	// 0 //
125	CONTC/0008052/2022	M/S MDSG CONSTRUCTION PVT. LTD., NUAPADA	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		VIR VIKRAM YADAV, I.A.S.		//
126	CONTC/0008053/2022	RAJIB LOCHAN MAHANTA	ADV	//
		VS	VS	0
		DR.AVAYA KUMAR NAYAK, O.A.S.(SS)		//
127	CONTC/0008054/2022	DOLAGOBINDA BEHERA	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S.		//
128	CONTC/0008055/2022	SNIGDHA MOHANTY	ADV	//
		VS	VS	0
		CUTTACK DEVELOPMENT AUTHORITY		//
129	CONTC/0008056/2022	GAGAN BIHARI PRADHAN	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
130	CONTC/0008057/2022	UDHABA CHANDRA SAHOO	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
131	CONTC/0008058/2022	BISHNU CHARAN LENKA	ADV	//
		VS	VS	0
		MAHENDRA BEHERA, TAHASILDAR, KHAIRA, BALASORE		//
132	CONTC/0008059/2022	PURNA CHANDRA SAMAL	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
133	CONTC/0008060/2022	SARAT KUMAR DAS	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
134	CONTC/0008061/2022	SANTOSH KUMAR BEHERA	MANOJ KUMAR MOHANTY-2	//
		VS	VS	0
		ARBINDA AGARWALLA, I.A.S		//
135	CONTC/0008062/2022	SURENDRANATH LENKA	BIPLAB P.B. BAHALI	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
136	CONTC/0008063/2022	LAXMAN MURMU	BIBHU PRASAD MOHANTY	//
		VS	VS	0

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137	CONTC/0008064/2022	NIKHIL PAVAN KALYAN, VICE CHAIRMAN CUTTACK SWADHIN SENAPATI VS	ADV ADV VS	// // 0
138	CONTC/0008065/2022	G.MATHI VATHANAN, I.A.S. MALAYASEN DARJEE VS	ADV ADV VS	// // 0
139	CONTC/0008066/2022	G.MATHI VATHANAN, I.A.S TUNA SAHU VS	ADV ADV VS	// // 0
140	CONTC/0008067/2022	G.MATHI VATHANAN, I.A.S SARBESWAR BARIK VS	ADV ADV VS	// // 0
141	CONTC/0008068/2022	G.MATHI VATHANAN, I.A.S ALEX TIRKEY VS	ADV ADV VS	// // 0
142	CONTC/0008069/2022	SUNIL KUMAR BANSAL, D.G. AND I.G. OF POLICE, CUTTACK SASMIREKHA MAHARANA VS	ADV ADV VS	// // 0
143	CONTC/0008070/2022	ASWATHY S, I.A.S. RAJAT CHANDRA SINGH VS	ADV ADV VS	// // 0
144	CONTC/0008071/2022	ANU GARG, I.A.S. NIRMALA NANDA VS	ADV ADV VS	// // 0
145	CONTC/0008072/2022	ASWATHY S, SEY., GOVT FINANCE, DEPT. CHINMAY SAMANTRAY VS	ADV ADV VS	// // 0
146	CONTC/0008073/2022	BIJAY AMRUTA KULANGE, I.A.S. LAXMAN KUMAR DAKUA VS	ADV ADV VS	// // 0
147	CONTC/0008074/2022	BINITA SENAPATI, OES I SUJIT KUMAR BEHERA VS	ADV ADV VS	// // 0
		PRAVAT KUMAR ROUL, VICE CHANCELLER, O.U.A.T		//

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148	CONTC/0008075/2022	SARITA GOND VS PRADEEP KUMAR DASH, DIRECTOR SECONDARY EDU.	SATYABRATA MOHANTY VS	// 0
149	CONTC/0008076/2022	TRILOCHAN ROURAY VS THE COLLECTOR CUM DISTRICT MAGISTRATE, DISTRICT HEAD QUARTER	ADV VS	// 0
150	CONTC/0008077/2022	NIRANJAN SETHI VS ASWATHY S, I.A.S.	ADV VS	// 0
151	CONTC/0008078/2022	BHARAT CHANDRA SAHU VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
152	CONTC/0008079/2022	DURLLAV CHARAN MOHANTY VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
153	CONTC/0008080/2022	SUBODH KUMAR PRADHA VS SMRUTI RANJAN PRADHAN, I.A.S.	SATYA RANJAN MOHAPATRA VS	// 0
154	CONTC/0008081/2022	SAGARIKA SAHU VS KRUSHNA CHANDRA SAHU, RENTALEI SERVICES CO OPERATIVE SOCIETIES	BHABANI SHANKAR RAYGURU VS	// 0
155	CONTC/0008082/2022	PRATAP CHANDRA SAHOO VS BISHNU PADA SETHI, I.A.S.	ADV VS	// 0
156	CONTC/0008083/2022	BHUBANESWAR INDUSTRIAL WORKERS UNION, BBSR VS SURENDRA KUMAR, I.A.S.	ADV VS	// 0
157	CONTC/0008084/2022	BIRABAR MAHANTA VS BISHN U PADA SETHI, I.A.S.	ADV VS	// 0
158	CONTC/0008085/2022	BASANTA KUMAR MOHAPATRA VS BISHN U PADA SETHI, I.A.S.	ADV VS	// 0
159	CONTC/0008086/2022	SUJIT KUMAR MOHANTY	SANJIB SWAIN	//

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		VS	VS	()
160	CONTR/0000081/2022	ASWASTHY S, I.A.S. MEENATI PANIGRAHI	ADV	// / /0
		VS	VS	()
161	CRLA/0001210/2022	SRABANA KUMAR M, I.P.S. PRANAB THAKUR @ BABA @ PRANAV	MANOJ KUMAR PANDA	// JONK /70 /2021
		VS	VS	SPECIAL JUDGE,NAWAPARA(Nuapada)
162	CRLA/0001211/2022	STATE OF ODISHA CHUNU MOHANTA	ANJAN KUMAR BISWAL	Sa/0000027/2021 BAISINGA /214 /2018
		VS	VS	()
163	CRLA/0001212/2022	STATE OF ODISHA JAGANNATH MISHRA @ JAGANNATH @ JAGA	MANAS RANJAN MOHAPATRA	// NAYAGARH /222 /2021
		VS	VS	()
164	CRLA/0001213/2022	STATE OF ODISHA SANKIRTAN GHIVELA @ TIDU	ABHISHEK DASH	// LARAMBA /79 /2019
		VS	VS	()
165	CRLA/0001214/2022	STATE OF ODISHA RAJU SETHY @ SETHI	BIDESHI KUMAR GHADEI	// MAHILA P.S. BUXIBAZAR /1 /2018
		VS	VS	()
166	CRLA/0001215/2022	STATE OF ODISHA RAJ KUMAR	PRADEEP KUMAR PARIDA	// ATHGARH /69 /2020
		VS	VS	()
167	CRLLP/0000061/2022	STATE OF ODISHA HAJARILAL CHOUDHURY	DHIRENDRA KUMAR MOHAPATRA	// HEMGIR /88 /2011
		VS	VS	()
168	CRLMA/0000387/2022	STATE OF ODISHA ARJUN RAI	ADV	// / /0
		VS	VS	()
169	CRLMA/0000388/2022	STATE OF ODISHA SUKRASEN DIGAL	DUSMANTA SAHOO	// / /0
		VS	VS	()
170	CRLMC/0004189/2022	STATE OF ODISHA PURUSOTTAM BARIK	APARESH BHOI	// BANSADA /285 /2022
		VS	VS	()

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171	CRLMC/0004190/2022	STATE OF ODISHA SHAKE FAIZUDDIN @ SK. FAIZUDDIN VS	SANTOSH KUMAR MOHANTY VS	// DHARMASALA /272 /2020 ()
172	CRLMC/0004191/2022	STATE OF ODISHA GOPAL CHANDRA BARIK VS	SANTOSH KUMAR MOHANTY VS	// / /0 ()
173	CRLMC/0004192/2022	STATE OF ODISHA ATINDRA KUMAR DAS VS	ANUGRAHA NARAYAN SAMANTARAY VS	// KUJANGA /209 /2013 ()
174	CRLMC/0004193/2022	STATE OF ODISHA SK.KURBAN @ LALTU KHAN VS	SAROJ KUMAR DASH VS	// COLLIERY /350 /2022 ()
175	CRLMC/0004194/2022	STATE OF ODISHA SARBAJAY PATI VS	ASHOK KUMAR PANIGRAHI VS	// / /0 ()
176	CRLMC/0004195/2022	STATE OF ODISHA BISHNU CHARAN DAS VS	BIJAYANANDA DASH VS	// CUTTACK VIGILANCE /61 /2010 ()
177	CRLMC/0004196/2022	STATE OF ODISHA(VIG.) PRASANT KUMAR NAYAK@BUDHA VS	SANJIT MISHRA VS	// TIGIRIA /84 /2020 ()
178	CRLMC/0004197/2022	STATE OF ODISHA ANUP KUMAR AGARWAL VS	ARJEET MISHRA VS	// JENAPUR /260 /2020 ()
179	CRLMC/0004198/2022	STATE OF ODISHA SANJAYA JAGAT @ SANJU VS	AKSHAYA KUMAR SAHOO VS	// SINAPALI /176 /2013 ()
180	CRLMC/0004199/2022	STATE OF ODISHA SARBAJAY PATI VS	ASHOK KUMAR PANIGRAHI VS	// / /0 ()
181	CRLMC/0004200/2022	STATE OF ODISHA DEBASIS NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// MAHILA P.S.(BBSR) /23 /2018 () //

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182	CRLMC/0004201/2022	HAUDA SINGH @ GURA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /131 /2018 () //
183	CRLMC/0004202/2022	SABITA ROUT VS STATE OF ODISHA	SAMVIT MOHANTY VS	MANCHESWAR P.S. /275 /2019 () //
184	CRLMC/0004203/2022	V.S.C.S.RAO VS TEJESWAR PANDA	CHINMAY MOHANTY VS	/ /0 () //
185	CRLMC/0004204/2022	DEBASIS NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MANCHESWAR P.S. /29 /2019 () //
186	CRLMC/0004205/2022	KAINA MAJHI VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	/ /0 () //
187	CRLMC/0004206/2022	MUSTAQ ALLAM VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 () //
188	CRLMC/0004207/2022	SAMSON BEHERA VS STATE OF ODISHA	MONIKA SAMAL VS	PIPLI /271 /2022 () //
189	CRLMC/0004208/2022	PUNIA @ PURNA CHANDRA SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	BINJHARPUR /212 /2017 () //
190	CRLMC/0004209/2022	PRAMOD KUMAR AMANTA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRA VS	NARASINGHPUR /158 /2021 () //
191	CRLMC/0004210/2022	KSHIROD CH. MAHANTA @ KSHIROD CHANDRA MAHANTA VS STATE OF ODISHA	ANANT KUSH MOHANTA VS	/ /0 () //
192	CRLMC/0004211/2022	SUBRAT KUANR @ CHAGALA VS UNION OF INDIA(RAILWAY DEPARTMENT)	BIPIN KUMAR NAYAK VS	/ /0 () //
193	CRLMC/0004212/2022	MANASING NAIK	MANAS KUMAR CHAND	/ /0

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		VS	VS	()
194	CRLMC/0004213/2022	MURALIDHAR AGRAWAL KUMAR RAKESH SINGH	AJIT KUMAR MOHANTY	// TIGIRIA /19 /2021
		VS	VS	()
195	CRLMC/0004214/2022	STATE OF ODISHA JAGA@JAGADISH DORA	BIJAYA KUMAR PARIDA -2	// ODAGAON /3 /2016
		VS	VS	()
196	CRLMC/0004215/2022	STATE OF ODISHA CHINMAYA KUMAR SAMAL	MANOJ BIHARI DAS	// KALINGA NAGAR /149 /2021
		VS	VS	()
197	CRLMC/0004216/2022	STATE OF ODISHA SAI SANKAR PATTNAIK @ SAI SANKAR PATTNAIK	KEDAR SANKAR SAHU	// BALIMI /3 /2018
		VS	VS	()
198	CRLMC/0004217/2022	STATE OF ODDISHA DUKHISHYAM BARAD	AMITAV TRIPATHY	// NAYAGARH /311 /2007
		VS	VS	()
199	CRLMC/0004218/2022	STATE OF ODISHA PRATAP KUMAR JENA	APARESH BHOI	// BHADRAK RURAL /252 /2020
		VS	VS	()
200	CRLMC/0004219/2022	STATE OF ODISHA SUSANTA KUMAR PATTANIK	AMITAV TRIPATHY	// / /0
		VS	VS	()
201	CRLMC/0004220/2022	KRUSHNA CHANDRA PATTNAIK BABITA PARIDA @ NAYAK	CHIRANJAYA MOHANTY	// / /0
		VS	VS	()
202	CRLMC/0004221/2022	ARATI MOHAPATRA BABITA PARIDA @ NAYAK	CHIRANJAY MOHANTY	// / /0
		VS	VS	()
203	CRLMC/0004222/2022	KALPANA DALAI ASHOK GOCHHAYAT	CHEERA RANJAN SATAPATHY	// CHOUDWAR /84 /2022
		VS	VS	()
204	CRLMC/0004223/2022	STATE OF ODISHA SANTOSH NAYAK	BHABANI SHANKAR RAYAGURU	// / /0
		VS	VS	()

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205	CRLMC/0004224/2022	STATE OF ODISHA SUDARSHAN KARNANY VS	RAKESH KUMAR ROUSTRAY VS	// CHAULIAGANJA /82 /2022 ()
206	CRLMC/0004225/2022	STATE OF ODISHA ANAND CH. PRADHAN VS	CHIRANJIB ROUT VS	// SAMAL /36 /2014 ()
207	CRLMC/0004226/2022	STATE OF ODISHA MAHENDRA PRADHAN VS	BIJAY KUMAR BEHERA VS	// / /0 ()
208	CRLMC/0004227/2022	MILI PRADHAN @ SAHOO PURNENDU MOHANTY VS	B.K.MOHAPATRA VS	// / /0 ()
209	CRLMC/0004228/2022	STATE OF ODISHA DHIRENDRA KUMAR KHANDELWAL VS	SOUMYA RANJAN MOHANTY VS	// EOW,BHUBANESWAR /11 /2015 ()
210	CRLMC/0004229/2022	STATE OF ODISHA (OPID) PURNENDU MOHANTY VS	B.K.MOHAPATRA VS	// / /0 ()
211	CRLMC/0004230/2022	STATE OF ODISHA BRAHMANANDA SENAPATI@TIKI VS	LAXMIDHAR MAHAPATRA VS	// ATHGARH /218 /2021 ()
212	CRLMC/0004231/2022	STATE OF ODISHA SUDHALI PRUSTY VS	LALITENDU BHUYAN VS	// GHASIPURA /369 /2022 ()
213	CRLMC/0004232/2022	STATE OF ODISHA AVINASH MISHRA VS	ALOK KUMAR MOHAPATRA VS	// CUTTACK VIGILANCE /15 /2022 ()
214	CRLMC/0004233/2022	STATE OF ODISHA(VIG.) PURASTAMA DALEI VS	B.K.MOHAPATRA VS	// BEGUNIA P.S. /189 /2020 ()
215	CRLMC/0004234/2022	STATE OF ODISHA SHUVRAKANTA BEHERA VS STATE OF ODISHA	BINI MISHRA VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0004235/2022	SIDHARTHA SWARUP JENA VS STATE OF ODISHA	BINI MISHRA VS	//0 0 //
217	CRLMP/0002655/2022	SOMANATH DAS VS MANORAMA DAS	BIJAYA KUMAR NAYAK (3) VS	//0 0 //
218	CRLMP/0002656/2022	UMESH KUMAR PARIDA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	//0 0 //
219	CRLMP/0002657/2022	AJAY KUMAR JENA VS DIRECTOR GENERAL OF POLICE,CUTTACK	DEBARANJAN MAHAPATRA VS	//0 0 //
220	CRLMP/0002658/2022	BAJRANG LAL AGRAWAL VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	//0 0 //
221	CRLMP/0002659/2022	CHITRASEN PARIDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	//0 0 //
222	CRLMP/0002660/2022	SUSANT KUMAR MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 0 //
223	CRLMP/0002661/2022	FR.JOSEPH PANI VS STATE OF ODISHA	ASHOK DAS VS	//0 0 //
224	CRLMP/0002662/2022	PRATIMA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
225	CRLMP/0002663/2022	JAGABANDHU SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
226	CRLMP/0002664/2022	SUDHAKAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
227	CRLMP/0002665/2022	SK.KHURSID	GOKULANANDA PARIDA	//0

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		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0002666/2022	SURESH CHANDRA BEHERA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0002667/2022	MADAN MOHAN SAHU	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0002668/2022	SANTOSH KUMAR PRUSTY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0002669/2022	JASODA BEHERA	PRAKASH CH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0002670/2022	MANOJ KUMAR SWAIN	RAKESH KUMAR ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0002671/2022	SK.RAJIV	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0002672/2022	MAMATA SAHU	RAKESH KUMAR ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0002673/2022	BALARAM BEHERA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMP/0002674/2022	RUNU DEHURY	BASANTA KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMP/0002675/2022	ROJITA NAHAK @ REJI	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMP/0002676/2022	DILLIP KUMAR MALLIK	AJODHYA RANJAN DASH	/ /0
		VS	VS	()

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239	CRLMP/0002677/2022	BANITA MALLIK RAMA CHANDRA PRADHAN VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// //0 ()
240	CRLREV/0000635/2022	JAYA PRAKASH MOHANTY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// ROURKELA VIGILANCE /5 /2021 ()
241	CRLREV/0000636/2022	SUNITI PANDA VS RANJAN KUMAR PANDA	TAPAN KUMAR MOHANTY VS	// //0 ()
242	CRLREV/0000637/2022	SUSHANT BINDHANI VS STATE OF ODISHA	PRAHALLAD SAHU VS	// //0 ()
243	CRLREV/0000638/2022	ASIF SEKH @ MD. ASIF @ MD. ASIF RAJA VS STATE OF ODISHA	DEVASHIS PANDA VS	// RAJGANGPUR /109 /2020 ()
244	CRLREV/0000639/2022	SATYABHAMA SWAIN VS STATE OF ODISHA	MANORANJAN MUDULI VS	// RAMACHANDI /61 /2018 ()
245	FAO/0000503/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS TRILOCHAN BARIK	CHOPRA CHANDRA SAMANTARAY VS	// // ()
246	FAO/0000504/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS BIKRAM ROUL @ ROUT	CHOPRA CHANDRA SAMANTARAY VS	// // ()
247	FAO/0000505/2022	CHAKRADHAR KABAT VS STATE OF ODISHA	H.N.MOHAPATRA VS	// // ()
248	FAO/0000506/2022	SABITRI BESRA VS GIRIDHARI GOSWAMI	AKSHYANSHU SEKHAR NANDY VS	// // ()
249	FAO/0000507/2022	M.C. OF SASHIDEVI GIRLS HIGH SCHOOL, CHHATIAS.K.SAMAL VS STATE OF ODISHA	VS	// // ()

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250	FAO/0000508/2022	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE COMPANY LTD VS SK. ABDUL HAKIM	SOMNATH ROY VS	// 0
251	FAO/0000509/2022	UMAKANTA PANI VS GOBARDHAN PANDA	BHAGABAN MOHANTY VS	// 0
252	FAO/0000510/2022	DHARANIDHAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0
253	ITA/0000104/2022	M/S. GOBARDHAN MATIA VS ASST. COMMNR. OF INCOME TAX, BHUBANESWAR	SARADA PRASANNA SARANGI VS	// 0
254	MACA/0000756/2022	SURENDRA KUMAR BAISAKH VS M/S. UTKAL PROJECT PVT. LTD.	PRADEEP KUMAR MISHRA VS	// 0
255	MACA/0000757/2022	RAJРАНJAN MAHARANA VS SUPRIYA ROUL	PRADEEP KUMAR MISHRA VS	// 0
256	MACA/0000758/2022	THE DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD. VS PURUSOTTAM KAR	SUNDESH KUMAR MOHANTY VS	// 0
257	MACA/0000759/2022	D.M., M/S ORIENTAL INSURANCE CO.LTD. VS SANJAY SWAIN	NAYAN BIHARI DAS VS	// 0
258	MACA/0000760/2022	D.M. M/S ORIENTAL INSURANCE CO.LTD. VS SUKADEB MOHANTY	NAYAN BIHARI DAS VS	// 0
259	MACA/0000761/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD VS GAYATRI ROUT	NAYAN BIHARI DAS VS	// 0
260	MACA/0000762/2022	THE REGIONAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LTD VS INDUMATI DAS	NAYAN BIHARI DAS VS	// 0
261	MACA/0000763/2022	SOMANATH DHURUA	DINESH KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	MACA/0000764/2022	PRABHAT PATEL THE DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD.	ROHINI BALA PATI	//
		VS	VS	0
263	MACA/0000765/2022	NIRMAL CHANDRA DASH NILU BARAI	RABI NARAYAN BEHERA	//
		VS	VS	0
264	MACA/0000766/2022	BISHNU KUMAR MISHRA THE DIVL. MANAGER, CHOLAMANDALAM MS G.I.C.	OLANI ALI KHAN	//
		VS	VS	0
265	MATA/0000286/2022	JHARANA PRADHAN SATYABHUSAN DASH	BHUPENDRA PRATAP SINGH	//
		VS	VS	0
266	MATA/0000287/2022	SURYATAPA KAR TRINATH PRADHAN	SIBA SANKAR SAMANTARAY	//
		VS	VS	0
267	MATA/0000288/2022	SANGITA PRADHAN TRINATH PRADHAN	SIBA SANKAR SAMANTARAY	//
		VS	VS	0
268	MATA/0000289/2022	SANGITA PRADHAN SUMITRA MANIK	BIBEKANANDA BHUYAN	//
		VS	VS	0
269	RPFAM/0000360/2022	DEVI PRASAD MANIK KAMALAKANTA SA	LALIT SAHU	//
		VS	VS	0
270	RPFAM/0000361/2022	BHABAMAYEE PADHAN @ SA KAMALAKANTA SA	LALIT SAHU	//
		VS	VS	0
271	RPFAM/0000362/2022	BHABAMAYEE PADHAN@SA SUDHAKAR @ BIKRAM KUMAR SAHOO	JATESWAR NAYAK	//
		VS	VS	0
272	RSA/0000376/2022	KABITA SAHOO LALA NAGENDRANATH SRICHANDAN	TUSAR KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	RSA/0000377/2022	AMITA BEHERA RAMESH CHANDRA RAY VS	TRILOCHAN DASH VS	// // ()
274	RSA/0000378/2022	GANDHI ODISHA BALASHRAM UMAKANTA MOHANTY VS	AMIT PRASAD BOSE VS	// // ()
275	RSA/0000379/2022	NARAYAN ROUT SARAT CHANDRA SINGH SAMANTA VS	SOUMYA MISHRA VS	// // ()
276	RSA/0000380/2022	SWARNAMAYEE SINGH SAMANTA CHATRUBHUJA BEHERA VS	BIBEKANANDA BHUYAN VS	// // ()
277	RSA/0000381/2022	SABITRI SAHU SABITA PANDA VS	SAMIR KUMAR MISHRA VS	// // ()
278	RSA/0000382/2022	STATE OF ODISHA SUSMITA @ SASMITA PATANAİK VS	BIBEKANANDA BHUYAN VS	// // ()
279	RVWPET/0000376/2022	PRAVATI TRIPATHY PRINCIPAL CUM SECY., KUSUM DEVI SATSANG WOMEN'S COLLEGE, DARKHAPATNA VS	STATE OF ODISHA VS	// // ()
280	TRP(C)/0000501/2022	STATE OF ODISHA GOBARDHAN NAIK VS	BHAKTA RANJAN BARIK VS	// // ()
281	TRP(C)/0000502/2022	REGISTRAR, JUDICIAL, O.H.C., CUTTACK BANITA DEHURY VS	PRAKASH RANJAN BARIK VS	// // ()
282	TRP(C)/0000503/2022	KANHU CHARAN DEHURY SM CONSTRUCTION PVT.LTD. VS	NAIBEDYA PRASAD SAMAL VS	// // ()
283	WA/0001774/2022	RAMESH CHANDRA SETHI STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // ()
		SURENDRANATH SWAIN		//

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FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WA/0001775/2022	TRIPATI TANUJA BAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
285	WA/0001776/2022	STATE OF ODISHA VS MAYADHAR SUNDARAY	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
286	WA/0001777/2022	STATE OF ODISHA VS KESHAB CHANDRA NAYAK	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
287	WA/0001778/2022	COMMNR., CUTTACK MUNICIPALITY CORPORATION VS JASOBANTA NAIK	DEBASIS NAYAK VS	// 0 //
288	WA/0001779/2022	STATE OF ODISHA VS SURESH CHANDRA PATEL	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
289	WA/0001780/2022	STATE OF ODISHA VS AKSHYA KUMAR NAYAK	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
290	WA/0001781/2022	STATE OF ODISHA VS DEBASIS RATHA	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
291	WA/0001782/2022	STATE OF ODISHA VS RANJAN KUMAR DAS	PRAVAKAR BEHERA, S.C.(T) VS	// 0 //
292	WA/0001783/2022	STATE OF ODISHA VS PANKAJ KUMAR NAYAK	PRAVAKAR BEHERA, S.C.(T) VS	// 0 //
293	WA/0001784/2022	M/S MAA BASULI HIGHER SEC. SCHOOL, THAKURMURDA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
294	WA/0001785/2022	STATE OF ODISHA VS SALILA SWAIN	PRAVAKAR BEHERA, S.C.(T) VS	// 0 //
295	WA/0001786/2022	PREM KUMAR AGRAWALLA	PRAFULLA KUMAR RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WA/0001787/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0
		MANAS RANJAN MISHRA		//
297	WA/0001788/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0
		PRADOSH CHANDRA PATTNAIK		//
298	WA/0001789/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0
		SWAGAT KUMAR SATAPATHY		//
299	WA/0001790/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0
		SUPRIYA KUMARI PANIGRAHI		//
300	WA/0001791/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0
		NARAYAN BEHERA		//
301	WA/0001792/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0
		SUBRAT KUMAR MISHRA		//
302	WA/0001793/2022	CHITTA RANJAN MISHRA	SIDHARTH MISHRA	//
		VS	VS	0
		THE AUTHORISED SIGNATORY, CONSUMER FINANCE DIVISION INDUSIND BANK, BBSR		//
303	WA/0001794/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0
		SWASTIKA MAHAPATRA		//
304	WA/0001795/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0
		ASHUTOS DAS		//
305	WA/0001796/2022	TOFAN KUMAR JENA	AKSHAYA KUMAR NAYAK	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
306	WA/0001797/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WA/0001798/2022	BULU IRINGAI STATE OF ODISHA VS CHANDRASEKHAR MISHRA	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0 //
308	WA/0001799/2022	STATE OF ODISHA VS SUCHITRANJALI ROY	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
309	WA/0001800/2022	STATE OF ODISHA VS DEBASHIS SINHA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
310	WP(C)/0036194/2022	AMARENDRA KUMAR PANDA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
311	WP(C)/0036195/2022	AJAMBAR NANDA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
312	WP(C)/0036196/2022	PRASANNA KUMAR KHATEI VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
313	WP(C)/0036197/2022	SUDHAKAR DASH VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
314	WP(C)/0036198/2022	KALPATARU JENA VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
315	WP(C)/0036199/2022	AJAY KUMAR SAHU VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
316	WP(C)/0036200/2022	AJAY KUMAR SAHU VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
317	WP(C)/0036201/2022	BRAJABANDHU PATTANAYAK VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0036202/2022	MANGULI CHARAN PRADHAN VS STATE INFORMATION COMMNR.BBSR	ANIL KUMAR DAS VS	// 0 //
319	WP(C)/0036203/2022	KESHAB CHARAN PARIDA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
320	WP(C)/0036204/2022	SANTOSH KUMAR BISOYI VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
321	WP(C)/0036205/2022	CHANDAN PRASAD VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
322	WP(C)/0036206/2022	ANANTA KUMAR SAHU VS STATE OF ODISHA	S.SATAPATHY VS	// 0 //
323	WP(C)/0036207/2022	PURNA CHANDRA BARIK VS STATE OF ODISHA	B.SATAPATHY VS	// 0 //
324	WP(C)/0036208/2022	PRATIMA MAHARANA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
325	WP(C)/0036209/2022	DAMBARU MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
326	WP(C)/0036210/2022	ILLA NAIK VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
327	WP(C)/0036211/2022	MARKANDA MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
328	WP(C)/0036212/2022	NRUTYARAJ MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
329	WP(C)/0036213/2022	ANJALI BHOWMIK	SOMADARSAN MOHANTY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0036214/2022	SUSILA GAHIR @ GOUD	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0036215/2022	SUPRAVA MOHANTY	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0036216/2022	CHITA RANJAN PANDA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0036217/2022	MANJUSHREE DWIBEDY	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0036218/2022	BIJAYALAXMI DAS	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0036219/2022	SINDHURAJ MOHANTY	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0036220/2022	CHANDRAMANI SAHOO	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0036221/2022	GEETARANI SAHU	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0036222/2022	SITANSU SEKHARA MISRA	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0036223/2022	M/S RADHAKRUSHNA PUBLICATIONS, BBSR	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0036224/2022	PRABHU PRASAD SENDH	SANTOSH KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0036225/2022	THE COLLECTOR, JAJPUR DINGAR MEHER VS STATE OF ODISHA	M.M.SWAIN VS	// // ()
342	WP(C)/0036226/2022	KRUPAJALA SELF HELP GROUP, BALASORE VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// ()
343	WP(C)/0036227/2022	LABA MEHER VS STATE OF ODISHA	M.M.SWAIN VS	// ()
344	WP(C)/0036228/2022	PUSPA DEVI VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// ()
345	WP(C)/0036229/2022	BELARANI NAYAK VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// ()
346	WP(C)/0036230/2022	SUPRAVA MISHRA VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// ()
347	WP(C)/0036231/2022	PRAMILA SWAIN VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// ()
348	WP(C)/0036232/2022	BHARATI PARIDA VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// ()
349	WP(C)/0036233/2022	JITENDRA PRASAD VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()
350	WP(C)/0036234/2022	MADAN SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()
351	WP(C)/0036235/2022	SURAMA DEI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0036236/2022	M/S.REXON STRIPS LTD. SUNDARGARH VS THE STATE OF ODISHA	SATYA MOHANTY VS	// 0 //
353	WP(C)/0036237/2022	SIBA DALBEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
354	WP(C)/0036238/2022	JYOTSNAMAYEE MISHRA VS STATE OF ODISHA	HARERAM MISHRA VS	// 0 //
355	WP(C)/0036239/2022	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
356	WP(C)/0036240/2022	PRAKASH REDDY VS THE REGISTRAR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
357	WP(C)/0036241/2022	DEEPAK KUMAR SINHA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
358	WP(C)/0036242/2022	LABANIDHAR KESHARI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
359	WP(C)/0036243/2022	SURENDRA KUMAR MUDULI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
360	WP(C)/0036244/2022	BISHNU PRASAD MUDULI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
361	WP(C)/0036245/2022	M/S DEVAJYOTI BRAHMA SECURITY AGENCY, BBSR VS THE SECY., DEPT. OF EX SERVICE MAN WELFARE, NEW DELHI	AKSHAYA KUMAR PANDEY VS	// 0 //
362	WP(C)/0036246/2022	PRAMILA BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
363	WP(C)/0036247/2022	SANTOSH KUMAR HAZRA	ANUP UDAYA SENAPATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0036248/2022	M/S DEVAJYOTI BRAHMA SECURITY AGENCY, BBSRAKSHAYA KUMAR PANDEY		//
		VS	VS	0
		THE SECY., DEPT. OF EX SERVICE MAN WELFARE, NEW DELHI		//
365	WP(C)/0036249/2022	TAPAN PRASAD BOSE	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0036250/2022	LOKANATH JENA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0036251/2022	DILLIP KUMAR MOHANTA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0036252/2022	MAHENDRA KUMAR PADHI	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0036253/2022	BASANTI DAS	RUDRA PRASAD KAR	//
		VS	VS	0
		INCOME TAX OFFICER, WARD 1 (1), CUTTACK		//
370	WP(C)/0036254/2022	PRAMOD KUMAR NAYAK	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0036255/2022	TAPAN KUMAR PADHI	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0036256/2022	SURENDRA KALIA	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0036257/2022	GITARANI MISHRA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0036258/2022	JAGABANDHU SAHOO	ANUP UDAYA SENAPATI	//
		VS	VS	0

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FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0036259/2022	STATE OF ODISHA ASISH KUMAR DUARI VS MANASI SAHU	SUSHANT KUMAR PRADHAN - 3 VS	// // ()
376	WP(C)/0036260/2022	GOPAL KRISHNA PADHI VS STATE OF ODISHA	LAXMAN PRADHAN VS	// // ()
377	WP(C)/0036261/2022	PRAMOD CHANDRA ROUT VS STATE OF ODISHA	KULADA NANDA DAS VS	// // ()
378	WP(C)/0036262/2022	NISHAMANI NAYAK VS STATE OF ODISHA	KULADA NANDA DAS VS	// // ()
379	WP(C)/0036263/2022	BHARAT CHANDRA PADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
380	WP(C)/0036264/2022	NIRANJAN KUMAR MOHANTY VS SUB COLLECTOR, PANPOSH	PRAFULLA CHANDRA ACHARYA VS	// // ()
381	WP(C)/0036265/2022	SK.APTAUDDIN VS NATIONAL HIGHWAYS AUTHORITY, JAJPUR	BIBEKANANDA BHUYAN VS	// // ()
382	WP(C)/0036266/2022	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	KAILASH CHANDRA KANUNGO VS	// // ()
383	WP(C)/0036267/2022	LAXMIDHAR PATRA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// // ()
384	WP(C)/0036268/2022	KOTRA SHANMUKH RAO VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// // ()
385	WP(C)/0036269/2022	SHYAM SUNDAR SAHU VS STATE OF ODISHA	KAILASH CHANDRA KANUNGO VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0036270/2022	BANKIM BIHARI MOHANTY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
387	WP(C)/0036271/2022	JAMUNA GOLARI VS HIRABATI PANGI	MAHESWAR MOHANTY VS	// 0 //
388	WP(C)/0036272/2022	ANAM CHARAN MAHALA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
389	WP(C)/0036273/2022	ANANTA KUMAR DAS VS PUNJAB NATIONAL BANK, BBSR	MOHENDRA DALAI VS	// 0 //
390	WP(C)/0036274/2022	SANANTA PATNAIK VS STATE OF ODISHA	KAILASH CHANDRA KANUNGO VS	// 0 //
391	WP(C)/0036275/2022	JYOTI PRAKASH BEHERA VS STATE OF ODISHA	KAILASH CHANDRA KANUNGO VS	// 0 //
392	WP(C)/0036276/2022	BUDHADEB PRADHAN VS STATE OF ORISSA	MALAYA KUMAR MISHRA VS	// 0 //
393	WP(C)/0036277/2022	GAGAN CHANDRA PRADHAN VS DIVISIONAL FOREST OFFICER, DHENKANAL	ARIJEET MISHRA VS	// 0 //
394	WP(C)/0036278/2022	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	KAILASH CHANDRA KANUNGO VS	// 0 //
395	WP(C)/0036279/2022	BISWARANJAN BEHERA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
396	WP(C)/0036280/2022	GOPINATH BEHERA VS STATE OF ODISHA	SATYAPURNA PANDA VS	// 0 //
397	WP(C)/0036281/2022	BISWASJIT PANDA	SAMARENDRA PATTANAİK	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0036282/2022	MADHUSMITA PANI BRAHMANANDA DALAI	SUSANTA SEKHAR PARIDA	//
		VS	VS	0
399	WP(C)/0036283/2022	STATE OF ODISHA DEVI PRASAD DASH	AKSHAYA KUMAR MOHAPATRA	//
		VS	VS	0
400	WP(C)/0036284/2022	STATE OF ODISHA THE ASSESSING OFFICER CUM SUB DIVISIONAL OFFICER IN CHARGE, BALASORE	RESINICA KUMAR PRASAD	//
		VS	VS	0
401	WP(C)/0036285/2022	APPELLATE AUTHORITY CUM EE CUM DY. ELECTRICAL INSPECTOR, BALASORE SATYARANJAN BHANJA	SARADA PRASAD DASH	//
		VS	VS	0
402	WP(C)/0036286/2022	STATE OF ORISSA SURENDRA SUBUDHI	RASHMI KANTA ACHARYA	//
		VS	VS	0
403	WP(C)/0036287/2022	UNION OF INDIA RAMA CHANDRA BAGH	DINESH KUMAR PANDA	//
		VS	VS	0
404	WP(C)/0036288/2022	SAMBALPUR UNIVERSITY, SAMBALPUR PRAFULLA KUMAR SATAPATHY	S.K.SAMAL	//
		VS	VS	0
405	WP(C)/0036289/2022	STATE OF ODISHA ABHIMANYU SETHY	GYANARANJAN SETHI	//
		VS	VS	0
406	WP(C)/0036290/2022	STATE OF ODISHA KASTU DEHURY	BISWAMBAR MOHANTY	//
		VS	VS	0
407	WP(C)/0036291/2022	STATE OF ODISHA SUSIL KUMAR SETHY	GYANARANJAN SETHI	//
		VS	VS	0
408	WP(C)/0036292/2022	STATE OF ODISHA MADHUSUDAN PANDA	BRAHMANANDA TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0036293/2022	COMMNR. LR AND S, ODISHA PARAMANANDA PATI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// // 0 //
410	WP(C)/0036294/2022	MIRARANI PATI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
411	WP(C)/0036295/2022	PUSPARANI BISWAL VS COLLECTOR, JAGATSINGHPUR	LALIT MOHAN NANDA VS	// 0 //
412	WP(C)/0036296/2022	NEPAL PRADHAN VS REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, JHARSUGUDA	JAGRUTI BARIK VS	// 0 //
413	WP(C)/0036297/2022	BAHADUR MUNDARI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
414	WP(C)/0036298/2022	M/S SIDHARTH ENGINEERING, ANGUL VS ASST. COMMISSIONER, CGST AND CENTRAL EXCISE, ANGUL	KANANBALA ROY CHOUDHURY VS	// 0 //
415	WP(C)/0036299/2022	KARAN PADHAN VS BASANTI PADHAN	DEEPAK RANJAN SUNDARAY VS	// 0 //
416	WP(C)/0036300/2022	RAPNA MAJHI VS THE PRINCIPAL SECY., LABOUR AND EMPLOYMENT DEPT., BBSR	LALIT MOHAN NANDA VS	// 0 //
417	WP(C)/0036301/2022	GAYATRI SETHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
418	WP(C)/0036302/2022	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
419	WP(C)/0036303/2022	AJAY KUMAR MADANGI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0036304/2022	LAXMIDHAR BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
421	WP(C)/0036305/2022	THABIRA PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
422	WP(C)/0036306/2022	M/S SAITECH, BBSR VS ADDL. COMMNR. OF CT AND GST(APPEAL), BBSR	PRABUDDHA KUMAR PATTANAİK VS	// 0 //
423	WP(C)/0036307/2022	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
424	WP(C)/0036308/2022	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
425	WP(C)/0036309/2022	PABITRA MOHAN SAHU VS STATE OF ODISHA	CHITTA RANJAN PATNAİK VS	// 0 //
426	WP(C)/0036310/2022	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
427	WP(C)/0036311/2022	JYOTI PRAKASH MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
428	WP(C)/0036312/2022	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
429	WP(C)/0036313/2022	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
430	WP(C)/0036314/2022	SHIV METTALİCKS PVT LTD. VS PRINCİPAL COMMNR. OF İNCOME TAX, SAMBALPUR	SASWATI KUMAR ACHARYA VS	// 0 //
431	WP(C)/0036315/2022	JIBARDHAN MENDALI	ASHOK KUMAR PARIDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0036316/2022	PRADYUMNA KUMAR LATH	RUDRA PRASAD KAR	//
		VS	VS	0
		ASST. COMMISSIONER OF INCOME TAX, ROURKELA CIRCLE		//
433	WP(C)/0036317/2022	UDAYANATH JENA	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0036318/2022	M/S.BHAGABAT ISTITUTE FOR MEDICAL AND	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0036319/2022	URMILA JENA	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0036320/2022	KRUPASINDHU MOHARANA	NITYANANDA BEHURIA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0036321/2022	URMILA JENA	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0036322/2022	BABAJI MISHRA	SAMBEET PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0036323/2022	URMILA JENA	GYANESWAR SATPATHY	//
		VS	VS	0
		CHAIRMAN, BBSR DEVELOPMENT AUTHORITY		//
440	WP(C)/0036324/2022	SADAYA LAXMI PATNAIK	SUJATA PARIDA	//
		VS	VS	0
		CDA, CUTTACK		//
441	WP(C)/0036325/2022	ASHOK KUMAR JENA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0036326/2022	MANAMOHAN OJHA	NIRANJAN PRASAD PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0036327/2022	STATE OF ODISHA DURGA PRASAD SATAPATHY VS	NIRANJAN PRASAD PATRA VS	// // ()
444	WP(C)/0036328/2022	STATE OF ODISHA DAMAYANTI BEHERA VS	PANCHANAN SAHOO VS	// // ()
445	WP(C)/0036329/2022	STATE OF ODISHA SAHADEV MOHANTY VS	DEEPALI MAHAPATRA VS	// // ()
446	WP(C)/0036330/2022	STATE OF ODISHA SATRUGHANA DWIBEDY VS	DEEPALI MAHAPATRA VS	// // ()
447	WP(C)/0036331/2022	STATE OF ODISHA TRINATH MAHARANA VS	DEEPALI MAHAPATRA VS	// // ()
448	WP(C)/0036332/2022	STATE OF ODISHA JALADHAR MOHARANA VS	DEEPALI MAHAPATRA VS	// // ()
449	WP(C)/0036333/2022	STATE OF ODISHA PRASANTA KUMAR PATRA VS	ANJAN KUMAR BISWAL VS	// // ()
450	WP(C)/0036334/2022	BRANCH MANAGER, THE URBAN COOPERATIVE BANK LTD. SARBESWAR BAGHA VS	DEEPALI MAHAPATRA VS	// // ()
451	WP(C)/0036335/2022	STATE OF ODISHA SUPRITI MOHANTY VS	PRABHAS CHANDRA PANDA VS	// // ()
452	WP(C)/0036336/2022	STATE OF ODISHA MANAGOBINDA BARIK VS	DEEPALI MAHAPATRA VS	// // ()
453	WP(C)/0036337/2022	STATE OF ODISHA MAYADHAR SAHOO VS	MANOJ KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0036338/2022	SIMANTINI JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
455	WP(C)/0036339/2022	JOGENDRANATH KANUNGO VS CHAIRMAN R.M.C BALASORE	MD. GOLAM MADANI VS	// 0 //
456	WP(C)/0036340/2022	JAGANNATH SAHU VS UNION OF INDIA	J.K.KHANDAYATRAY VS	// 0 //
457	WP(C)/0036341/2022	SWAPNA SEKHAR DAS VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
458	WP(C)/0036342/2022	KISHORA CHANDRA SAHU VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
459	WP(C)/0036343/2022	SUMIT SARAF VS STATE OF ODISHA	S.P.DHAL VS	// 0 //
460	WP(C)/0036344/2022	DEBENDRANATH PRUSTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY-2 VS	// 0 //
461	WP(C)/0036345/2022	AMIT KUMAR PATEL VS STATE OF ODISHA	S.P.DHAL VS	// 0 //
462	WP(C)/0036346/2022	DR. SUJATA DASH VS THE EXECUTIVE ENGINEER, ELECTRICAL, BCDD 2, BBSR	RAMESH CHANDRA BEHERA VS	// 0 //
463	WP(C)/0036347/2022	JOGENDRA BHAINSA VS STATE OF ODISHA	S.P.DHAL VS	// 0 //
464	WP(C)/0036348/2022	BIRENDRA KUMAR MOHANTY VS COLLECTOR JAJPUR	LAKSHMAN MISHRA VS	// 0 //
465	WP(C)/0036349/2022	MANAS RANJAN MOHAPATRA	ASHOK KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0036350/2022	THE COMMNR. C AND S, ODISHA DIGAMBAR MEHER	MADAN MOHAN SWAIN	//
		VS	VS	0
467	WP(C)/0036351/2022	STATE OF ODISHA UDAYANATH PATRA	SWARUP KUMAR PATNAIK	//
		VS	VS	0
468	WP(C)/0036352/2022	STATE OF ODISHA DHIRENDRA NATH SINGH	SRIKATA MAHUNT	//
		VS	VS	0
469	WP(C)/0036353/2022	STATE OF ODISHA NARENDRA MEHER	MADAN MOHAN SWAIN	//
		VS	VS	0
470	WP(C)/0036354/2022	STATE OF ODISHA PURNACHANDRA BHOI	GOURI MOHAN RATH	//
		VS	VS	0
471	WP(C)/0036355/2022	STATE OF ODISHA NIRANJAN PRADHAN	LAXMI KANTA MOHANTY	//
		VS	VS	0
472	WP(C)/0036356/2022	STATE OF ODISHA INDIRA PRIYADARSHINI KAR	SUKANTA KUMAR DALAI	//
		VS	VS	0
473	WP(C)/0036357/2022	STATE OF ODISHA RASHMI RANJAN DAS	LAXMI KANTA MOHANTY	//
		VS	VS	0
474	WP(C)/0036358/2022	STATE OF ODISHA M/S.M.K.ENTERPRISES, BBSR	SIDHARTH PRASAD DAS	//
		VS	VS	0
475	WP(C)/0036359/2022	STATE OF ODISHA MAHENDRA MAHALING	SATYA PRAKASH NATH	//
		VS	VS	0
476	WP(C)/0036360/2022	STATE OF ODISHA INDRADHANU MARKET KHUDRA BYBASAI SANGH, BBSR	ABHIRAM KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0036361/2022	STATE OF ODISHA BIJAY KUMAR PRADHAN VS R.T.O., BBSR	DEBABRATA DAS VS	// // ()
478	WP(C)/0036362/2022	KASINATH BARIK VS TAHASILDAR, KANTAPADA	PRAFULLA CHANDRA ACHARYA VS	// // ()
479	WP(C)/0036363/2022	BIJAYALAXMI MOHANTY VS UNION OF INDIA	NALINI KANTA SAHOO VS	// // ()
480	WP(C)/0036364/2022	SAROJ KUMAR MAHAPATRA VS KARUNAKAR MALLIK	DWARIKA PRASAD MOHANTY VS	// // ()
481	WP(C)/0036365/2022	PANCHAM STUDIO (P) LTD, BBSR VS THE UNION OF INDIA	AMIT PATNAIK VS	// // ()
482	WP(C)/0036366/2022	GANAPATI MAHARANA VS ADDL COMMNR., SETTLEMENT AND CONSOLIDATION, BERHAMPUR	BHASKAR CHANDRA PANDA VS	// // ()
483	WP(C)/0036367/2022	SANJAY AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // ()
484	WP(C)/0036368/2022	MADAN MOHAN BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
485	WP(C)/0036369/2022	SURENDRA GRAHACHARYA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// // ()
486	WP(C)/0036370/2022	PRABINA KISHORE MOHANTY VS UNION OF INDIA	MANJLATA DAS VS	// // ()
487	WP(C)/0036371/2022	PRATAP CHANDRA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)0036372/2022	RATNAMANI JANI VS STATE OF ODISHA	MIHIR SAHOO VS	// 0 //
489	WP(C)0036373/2022	P. RAMACHANDRA MURTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
490	WP(C)0036374/2022	RABIKANTA MAHANTA VS STATE OF ODISHA	S.C.SAMANTARAY VS	// 0 //
491	WP(C)0036375/2022	MALAYA RANJAN PATI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
492	WP(C)0036376/2022	UMESH CHANDRA SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
493	WP(C)0036377/2022	GOURI JANI VS STATE OF ODISHA	MIHIR SAHOO VS	// 0 //
494	WP(C)0036378/2022	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
495	WP(C)0036379/2022	MANJULA NAYAK @ MANJULA ROUT VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
496	WP(C)0036380/2022	MADHUSUDAN NAYAK VS THE COLLECTOR, JAGATSINGHPUR	BUDHIRAM DAS VS	// 0 //
497	WP(C)0036381/2022	PRAVATILATA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
498	WP(C)0036382/2022	SWAPNA KUMARI NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
499	WP(C)0036383/2022	SASMITA MAHAPATRA	SUSHANT KUMAR JOSHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0036384/2022	STATE OF ODISHA ABHIRAM PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
501	WP(C)/0036385/2022	STATE OF ODISHA HARISH CHANDRA BEHERA	DILLIP KUMAR MOHANTY	//
		VS	VS	0
502	WP(C)/0036386/2022	LIC OF INDIA, MUMBAI RAMNATH KADIA	MIHIR SAHOO	//
		VS	VS	0
503	WP(C)/0036387/2022	STATE OF ODISHA SUBRAT KUMAR KAR	SAMEER KUMAR DAS	//
		VS	VS	0
504	WP(C)/0036388/2022	TPCODL, BBSR SMRUTI RANJAN PATTANAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
505	WP(C)/0036389/2022	STATE OF ODISHA KAILASH CHANDRA MALLICK	GOPABANDHU MISHRA	//
		VS	VS	0
506	WP(C)/0036390/2022	STATE OF ODISHA MADA JANI	MIHIR SAHOO	//
		VS	VS	0
507	WP(C)/0036391/2022	STATE OF ODISHA KESHOBO BODOGHORO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
508	WP(C)/0036392/2022	STATE OF ODISHA SHIBANARAYAN DAS	SUSANTA KUMAR DASH	//
		VS	VS	0
509	WP(C)/0036393/2022	STATE OF ODISHA BIKRAM KISHORE MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
510	WP(C)/0036394/2022	STATE OF ODISHA MADHUSUDAN SUNA	SANTOSH KUMAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0036395/2022	CONTROLLER OF EXAMINATION, SAMBALPUR PRANAB SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// // 0 //
512	WP(C)/0036396/2022	CHAKRADHAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
513	WP(C)/0036397/2022	BIROSH TAMANG VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
514	WP(C)/0036398/2022	KRUSHNA MOHAN KHATUA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
515	WP(C)/0036399/2022	MIRZA AYUB BEG VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
516	WP(C)/0036400/2022	BIRENDRA SWAIN VS COLLECTOR, CUTTACK	MANAS RANJAN NAYAK VS	// 0 //
517	WP(C)/0036401/2022	DILLIP KUMAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
518	WP(C)/0036402/2022	BADAN TANDI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
519	WP(C)/0036403/2022	CHANDRAMANI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
520	WP(C)/0036404/2022	MAMATA BEHERA VS COLLECTOR, ANGUL	MAMATA MULIA VS	// 0 //
521	WP(C)/0036405/2022	JAGANNATH PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0036406/2022	NARAYAN CHANDRA SWAIN VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
523	WP(C)/0036407/2022	LAKSHMI NAIK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
524	WP(C)/0036408/2022	JAGANNATH ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
525	WP(C)/0036409/2022	SHANKAR PRASAD SINHA VS UNION OF INDIA	BISWAJIT PASAYAT VS	// 0 //
526	WP(C)/0036410/2022	SWAPNESWAR PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
527	WP(C)/0036411/2022	BIJAYANI MOHANTY VS THE COMMISSIONER-CUM-SECY.,FINANCE DEPT.,BBSR	AMIYA RANJAN SWAIN VS	// 0 //
528	WP(C)/0036412/2022	APSANA BEGUM VS AFROZ KHAN	BIGYAN KUMAR SHARMA VS	// 0 //
529	WP(C)/0036413/2022	LAXMIDHAR BISWAL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
530	WP(C)/0036414/2022	NABA KUMAR TARENIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
531	WP(C)/0036415/2022	BAIKUNTHA CHARAN MOHARANA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
532	WP(C)/0036416/2022	RAMACHANDRA SETHI VS THE COLLECTOR, JAJPUR	SASHIBHUSAN DAS VS	// 0 //
533	WP(C)/0036417/2022	SAROJ KUMAR SAHU	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
534	WP(C)/0036418/2022	STATE OF ODISHA ABHIMANYU MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
535	WP(C)/0036419/2022	STATE OF ODISHA DHRITI RANJAN BARIK	GOKULANANDA SAHU	//
		VS	VS	0
536	WP(C)/0036420/2022	REGISTRAR CO OPERATIVE SOCIETIES, ODISHA MUKHTAR BEGUM	ABINASH ROUTRAY	//
		VS	VS	0
537	WP(C)/0036421/2022	MIRZA SHAMIM ALI BAIG PRASANNA KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
538	WP(C)/0036422/2022	STATE OF ODISHA GADAJAT PARIKRAMA, CUTTACK	CHEERA RANJAN SATAPATHY	//
		VS	VS	0
539	WP(C)/0036423/2022	STATE OF ODISHA SIBA PRASAD PADHI	SWAPNA KUMAR OJHA	//
		VS	VS	0
540	WP(C)/0036424/2022	STATE OF ODISHA ANIL KUMAR NANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
541	WP(C)/0036425/2022	STATE OF ODISHA RUSI BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
542	WP(C)/0036426/2022	STATE OF ODISHA KAPTIPADA COLLEGE, MAYURBHANJ	SATYABRATA MOHANTY	//
		VS	VS	0
543	WP(C)/0036427/2022	THE REGIONAL PROVIDENT FUND COMMNR.II, KEONJHAR TRILOCHAN DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
544	WP(C)/0036428/2022	STATE OF ODISHA PURNA CHANDRA MAHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0036429/2022	STATE OF ODISHA SHAMALENDU MOHANTY VS THE COLLECTOR AND DM, KHORDHA	ABHISHEK DASH VS	// // ()
546	WP(C)/0036430/2022	STATE OF ODISHA TRILOCHAN PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
547	WP(C)/0036431/2022	STATE OF ODISHA BAIKUNTHA BIHARI BEURA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
548	WP(C)/0036432/2022	STATE OF ODISHA BICHITRA MOHAN RANA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
549	WP(C)/0036433/2022	STATE OF ODISHA GOUTAM KUMAR MALLICK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// // ()
550	WP(C)/0036434/2022	STATE OF ODISHA SUSHANTA KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
551	WP(C)/0036435/2022	STATE OF ODISHA NRUSINGHA CHARAN SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// // ()
552	WP(C)/0036436/2022	STATE OF ODISHA SRIMATI SARALA JENA VS COMMN. STA, CUTTACK	CHITTA RANJAN LENKA VS	// // ()
553	WP(C)/0036437/2022	STATE OF ODISHA LALATENDU DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
554	WP(C)/0036438/2022	STATE OF ODISHA SRIBATSA KUMAR PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
555	WP(C)/0036439/2022	STATE OF ODISHA GOPAL CHANDRA SARANGI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WP(C)/0036440/2022	KANCHANBALA MOHARANA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
557	WP(C)/0036441/2022	NIRAKAR KUNDU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
558	WP(C)/0036442/2022	PITABAS JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
559	WP(C)/0036443/2022	KHIRAMANI MAHANTA VS STATE OF ODISHA	S.C.SAMANTARAY VS	// 0 //
560	WP(C)/0036444/2022	KANCHANBALA MOHARANA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
561	WP(C)/0036445/2022	BALARAM PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
562	WP(C)/0036446/2022	ANJALI SAHU VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
563	WP(C)/0036447/2022	REENA RAVICHANDRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
564	WP(C)/0036448/2022	JYOSTNARANI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
565	WP(C)/0036449/2022	BIKASH KUMAR SWAIN VS TAHASILDAR, NISCHINTAKOILI	GAGAN BIHARI SINGH VS	// 0 //
566	WP(C)/0036450/2022	RAMAKANTA PRADHAN VS COLLECTOR, ANGUL	DEBASIS PANIGRAHI VS	// 0 //
567	WP(C)/0036451/2022	CHILDLINE BALASORE (COLLAB.),BASTI AREA DEVELOPMENT	ABHIRAM KUMAR DILLTA	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
568	WP(C)/0036452/2022	PRAVAMAYEE SAMANTRAY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0036453/2022	SARAT CHANDRA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
570	WP(C)/0036454/2022	PRAKASH JAGDALLA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
571	WP(C)/0036455/2022	BESHARAT AHMED KHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
572	WP(C)/0036456/2022	ANJANA SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WP(C)/0036457/2022	RASMI RANJAN MOHAPATRA	PRADEEP KU. SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
574	WP(C)/0036458/2022	PRADEEP KUMAR BISOI	ADITYA MISHRA	//
		VS	VS	0
		THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR		//
575	WP(C)/0036459/2022	MANORAMA SATAPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
576	WP(C)/0036460/2022	NITISH KUMAR BEHERA	PRABHAS CHANDRA PANDA	//
		VS	VS	0
		THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, ROURKELA		//
577	WP(C)/0036461/2022	MANJUSHREE DAS@ BEHERA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
578	WP(C)/0036462/2022	PRADEEP KUMAR PARIDA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	WP(C)/0036463/2022	AO CUM REGIONAL MANAGER, UTKAL GRAMEEN BANK, KANDHAMAL BALABHADRA BISWAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// // 0 //
580	WP(C)/0036464/2022	ARCHANA NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
581	WP(C)/0036465/2022	BIDYUTLATA PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
582	WP(C)/0036466/2022	CHHANDA MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
583	WP(C)/0036467/2022	RABINDRANATH PADHY VS INDIAN OVERSEAS BANK, BBSR	SUBHAM SHARMA VS	// 0 //
584	WP(C)/0036468/2022	RAMAKRUSHNA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
585	WP(C)/0036469/2022	SANJAY KU. LENKA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
586	WP(C)/0036470/2022	DIBAKAR DEHURY VS STATE OF ODISHA	DAITARI PRADHAN VS	// 0 //
587	WP(C)/0036471/2022	BIPIN BIHARI BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
588	WP(C)/0036472/2022	MANJUSHREE KARASHARMA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
589	WP(C)/0036473/2022	PATITAPABAN SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	WP(C)/0036474/2022	PRASANTA GOCHHAYAT VS STATE OF ODISHA	RAJKISHOR SWAIN VS	// 0 //
591	WP(C)/0036475/2022	NAROTTAM DASH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
592	WP(C)/0036476/2022	SAROJINI DASH VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
593	WP(C)/0036477/2022	BENI KRUSHNA BEHERA VS COMMISSIONER CONSOLIDATION AND SETTLEMENT ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
594	WP(C)/0036478/2022	GITANJALI SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
595	WP(C)/0036479/2022	ANANTA CHARAN DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
596	WP(C)/0036480/2022	BADAL TUDU VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
597	WP(C)/0036481/2022	LILABATI SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
598	WP(C)/0036482/2022	RADHASHYAM MOHAPATRA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
599	WP(C)/0036483/2022	LALIT KUMAR MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
600	WP(C)/0036484/2022	MAMATA TUDU VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
601	WP(C)/0036485/2022	AJAYA KUMAR MISHRA	ALOK KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
602	WP(C)/0036486/2022	SUNIL KUMAR NAIK	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
603	WP(C)/0036487/2022	RENUKA BARALA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
604	WP(C)/0036488/2022	BAIKUNTHANATH SAHOO	MANORANJAN MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
605	WP(C)/0036489/2022	PABANA KUMAR JENA	MANORANJAN MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
606	WP(C)/0036490/2022	BANALATA PRADHAN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
607	WP(C)/0036491/2022	UDAYANATH BEHERA	MANORANJAN MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
608	WP(C)/0036492/2022	SURATHA MANTRI	MANORANJAN MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
609	WP(C)/0036493/2022	PUSPALATA PARIDA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
610	WP(C)/0036494/2022	DR.SOFIE KAUR JAGGI	TIRTH KUMAR SAHU	//
		VS	VS	0
		UNION OF INDIA		//
611	WP(C)/0036495/2022	ARJUN BEHERA	MANORANJAN MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
612	WP(C)/0036496/2022	RABINDRA KUMAR SAHOO	MANORANJAN MUDULI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	WP(C)/0036497/2022	STATE OF ODISHA PRAKASH KUMAR AGRAWAL VS	PRAFULLA KUMAR RATH VS	// // ()
614	WP(C)/0036498/2022	STATE OF ODISHA AMRITA PANDEY VS	SIDHESWAR MOHANTY VS	// // ()
615	WP(C)/0036499/2022	STATE OF ODISHA GOPI CHAND MURMU VS	SURYAKANTA DWIBEDI VS	// // ()
616	WP(C)/0036500/2022	UNION OF INDIA JYOTIRMAYEE MOHANTY VS	SUSANTA KUMAR NATH VS	// // ()
617	WP(C)/0036501/2022	CHIEF GENERAL MANAGER, P AND A AND NODAL OFFICER, ODRP, BBSR DINABANDHU BEHERA VS	PRANAB KUMAR PASAYAT VS	// // ()
618	WP(C)/0036502/2022	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	PRANAB KUMAR PASAYAT VS	// // ()
619	WP(C)/0036503/2022	STATE OF ODISHA AMRITA PANDEY VS	SIDHESWAR MOHANTY VS	// // ()
620	WP(C)/0036504/2022	STATE OF ODISHA SARADA PRASANNA LENKA VS	RABINDRANATH PRUSTY VS	// // ()
621	WP(C)/0036505/2022	JYOSTNARANI LENKA @ BRAHMA CUTTACK CENTRAL CO-OPERATIVE BANK LTD., CUTTACK VS	ANIL MOHAN NANDA VS	// // ()
622	WPCRL/0000177/2022	STATE OF ODISHA JAGANNATH PANDA VS	JAGANNATH BHUYAN VS	// // ()/
623	WPCRL/0000178/2022	STATE OF ODISHA ASIT KUMAR NANDI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// // ()/br/>//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0016576/2022	SADIQUE FAISAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /347 /2022 () //
625	ABLAPL/0016577/2022	BISWAPRATAP MALLICK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	KENDRAPARA SADAR /558 /2022 () //
626	ABLAPL/0016578/2022	TILOTTAMA MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	KENDRAPARA SADAR /558 /2022 () //
627	ABLAPL/0016579/2022	AKSHAYA KUMAR BISWAL VS STATE OF ODISHA	HIMANSHU BHUSHAN SUTAR VS	PATTAMUNDAI /676 /2022 () //
628	ABLAPL/0016580/2022	SUJATA BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
629	ABLAPL/0016581/2022	JIBAN JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INFOVALLY UPD BHUBANESWAR /249 /2022 () //
630	ABLAPL/0016582/2022	DINABANDHU ORAM VS STATE OF ODISHA	BYOMOKESH SAHOO VS	RENGALI (SAMBALPUR) /203 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004396/2022
631	ABLAPL/0016583/2022	GODABARI SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /165 /2022 () //
632	ABLAPL/0016584/2022	BISHU SHARMA @ BISU KUMAR SHARMA VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /433 /2022 () //
633	ABLAPL/0016585/2022	PRAVASINI BISWAL @ DEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /279 /2022 () //
634	ABLAPL/0016586/2022	DINESH SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	BELTUKURI /92 /2022 () //
635	ABLAPL/0016587/2022	SRIDHAR BARIK	ARJEET MISHRA	DHAULI PS /243 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
636	ABLAPL/0016588/2022	STATE OF ODISHA ANANTA MOHAPATRA	HRUDANANDA MOHAPATRA	// SATYABADI /366 /2022
		VS	VS	()
637	ABLAPL/0016589/2022	STATE OF ODISHA OMM SASMAL @ BICKY	BIRINCHI KUMAR SAHOO	// BIDANASI /200 /2022
		VS	VS	()
638	ABLAPL/0016590/2022	STATE OF ODISHA AMIT NAYAK @ AMIT KUMAR NAYAK @ KUNA	AKSHAYA KUMAR SAHOO	// BINJHARPUR /304 /2022
		VS	VS	()
639	ABLAPL/0016591/2022	STATE OF ODISHA GODABARI JENA	SURESH KUMAR JENA	// DHAMNAGAR /452 /2022
		VS	VS	()
640	ABLAPL/0016592/2022	STATE OF ODISHA MAHESWAR SAHOO	SURESH KUMAR JENA	// JAJPUR SADAR /343 /2022
		VS	VS	()
641	ABLAPL/0016593/2022	STATE OF ODISHA DAYANIDHI PANDA	AKSHAYA KUMAR SAHOO	// JAJPUR TOWN /386 /2022
		VS	VS	()
642	ABLAPL/0016594/2022	STATE OF ODISHA ABHIMANYU MALLIK	AKSHAYA KUMAR SAHOO	// BARI /360 /2022
		VS	VS	()
643	ABLAPL/0016595/2022	STATE OF ODISHA LITU @ GYANARANJAN DAS	DEEPAK KU SAHOO	// MAHAKALPARA /248 /2022
		VS	VS	()
644	ABLAPL/0016596/2022	STATE OF ODISHA RENTA @ SHUBHARANSHU SEKHAR OJHA	DEEPAK KU SAHOO	// KENDRAPARA SADAR /559 /2022
		VS	VS	()
645	ABLAPL/0016597/2022	STATE OF ODISHA BASANTI BEHERA	MANAS RANJAN BADAJENA	// BALANGA /191 /2022
		VS	VS	()
646	ABLAPL/0016598/2022	STATE OF ODISHA TETKA DEEP	CHANDAN SAMANTARAY	// BOLANGIR TOWN /642 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	ABLAPL/0016599/2022	STATE OF ODISHA AMIYA CHAND MALLICK VS	SATYA SHIVA DASH VS	// RAGHUNATHPUR /240 /2022 ()
648	ABLAPL/0016600/2022	STATE OF ODISHA JITENDRA BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /510 /2022 ()
649	ABLAPL/0016601/2022	STATE OF ODISHA BHARAT CHANDRA PARIDA VS	DAYANANDA MOHAPATRA VS	// KISSANNAGAR PS /235 /2022 ()
650	ABLAPL/0016602/2022	STATE OF ODISHA BISWAJIT NAYAK VS	SURYA NARAYAN BISWAL VS	// TIGIRIA /4 /2020 ()
651	ABLAPL/0016603/2022	STATE OF ODISHA GANESH @ TRILOCHAN ROUT VS	SUBASH CHANDRA ACHARYA VS	// ATHGARH /14 /2004 ()
652	ABLAPL/0016604/2022	STATE OF ODISHA BHARAT PATRA VS	PRATYUSH RANJAN PATNAIK VS	// TUSRA /192 /2022 ()
653	ABLAPL/0016605/2022	STATE OF ODISHA PRATUSHRAJ KHOSLA @ PRINCE VS	TUKUNA KUMAR MISHRA VS	// SUNABEDA /177 /2022 ()
654	ABLAPL/0016606/2022	STATE OF ODISHA SOMANATH SAHOO VS	BISWARANJAN DALAI VS	// KHANDAGIRI P.S. /489 /2021 ()
655	ABLAPL/0016607/2022	STATE OF ODISHA ASHOK ROUT @ KUMAR ROUT VS	ABINASH ROURAY VS	// TIRTOL /731 /2022 ()
656	ABLAPL/0016608/2022	STATE OF ODISHA SAMEER PATEL VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /475 /2022 ()
657	ABLAPL/0016609/2022	STATE OF ODISHA USHA SINGH VS	ASHIT KUMAR DASH VS	// SEMILLIGUDA /177 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
658	ABLAPL/0016610/2022	SUBHASHREE MOHAPATRA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	DHENKANAL TOWN /659 /2022 () //
659	ABLAPL/0016611/2022	DEEPAK BALIARSINGH VS STATE OF ODISHA	DEBASNAN DAS VS	MANCHESWAR P.S. /481 /2022 () //
660	ABLAPL/0016612/2022	JAKIRUN BIBI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /672 /2022 () //
661	ABLAPL/0016613/2022	SUSHANTA SUNDARAY VS STATE OF ODISHA	ASHOK DAS VS	JATNI P.S. /356 /2022 () //
662	ABLAPL/0016614/2022	SUSHIL KUMAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /13 /2022 () //
663	ABLAPL/0016615/2022	RADHAKANTA MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BEGUNIA P.S. /269 /2022 () //
664	ABLAPL/0016616/2022	JIWAN JYOTI JENA @ JEEVAN JYOTI JENA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	NIHALPRASAD /241 /2022 () //
665	ABLAPL/0016617/2022	ASHMIT PRIYADARSHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MADHUPATNA /344 /2022 () //
666	ABLAPL/0016618/2022	SANJAYA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /242 /2022 () //
667	ABLAPL/0016619/2022	AFINDRA NANDA VS STATE OF ODISHA	SWAYAMJIT ROUT VS	BIRMITRAPUR /236 /2022 () //
668	ABLAPL/0016620/2022	RAJESH KUMAR JAIN VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	/ /0 () //
669	ABLAPL/0016621/2022	GURU PRASAD MUDULI	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
670	ABLAPL/0016622/2022	ANIMESH CHAKRABORTY	SRIKAR KUMAR RATH	SINGHADWAR PS /150 /2022
		VS	VS	()
		STATE OF ODISHA		//
671	ABLAPL/0016623/2022	GOPINATH ROUTARAY	MANAS KUMAR CHAND	JATNI P.S. /247 /2013
		VS	VS	()
		STATE OF ODISHA		//
672	ABLAPL/0016624/2022	MADAN PRADHAN @ MADAN MOHAN PRADHAN	KEDAR SANKAR SAHU	BALIMI /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
673	ABLAPL/0016625/2022	TARUN NAIK	DIBYAJYOTI SAHOO	SUNDARGARH TOWN /400 /2022
		VS	VS	()
		STATE OF ODISHA		//
674	ABLAPL/0016626/2022	UTPAL MITRA	ARUN KUMAR BUDHIA	PURIGHAT /238 /2022
		VS	VS	()
		STATE OF ODISHA		//
675	ABLAPL/0016627/2022	MD. RIYAZ ALI @ RIYAZ ALI	PRIYA RANJAN SINGH	BAMBARI /93 /2022
		VS	VS	()
		STATE OF ODISHA		//
676	ABLAPL/0016628/2022	BASANTA KUMAR SAHOO	RATNAKAR SAHOO	MAHILA P.S. BUXIBAZAR /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
677	ABLAPL/0016629/2022	SK. MUJIF @ SK. MOJIB HOSEN	NRUSINGH CHARAN ROUT	RAIBANIA /53 /2022
		VS	VS	()
		STATE OF ODISHA		//
678	ABLAPL/0016630/2022	BABUL BEHERA @ BABLU BEHERA	BIJAY KUMAR BEHERA	LINGARAJ P.S. /245 /2022
		VS	VS	()
		STATE OF ODISHA		//
679	ABLAPL/0016631/2022	KUMA DALAI	AMLAN SHAKTI PAUL	BOLAGARH P.S. /320 /2022
		VS	VS	()
		STATE OF ODISHA		//
680	ABLAPL/0016632/2022	BANESWAR BARIK	RABI NARAYAN PANDA	Dhamara Police Station /147 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	ABLAPL/0016633/2022	STATE OF ODISHA ARJUN DAS VS	RABI NARAYAN PANDA VS	// Dhamara Police Station /131 /2022 ()
682	ABLAPL/0016634/2022	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	SOUMYA RANJAN MOHANTY VS	// / /0 ()
683	ABLAPL/0016635/2022	STATE OF ODISHA ABDUL KHAN VS	JAGANNATH KAMILA VS	// SAHADEV KHUNTA /385 /2022 ()
684	ABLAPL/0016636/2022	STATE OF ODISHA SUMEET PRIYADARSHY @ SUMIT PRIYADARSI DASSURYAKANTA DWIBEDI VS	VS	// BARIPADA TOWN /1081 /2022 ()
685	ABLAPL/0016637/2022	STATE OF ODISHA TARINI PRASAD MAHARANA VS	LALITENDU BHUYAN VS	// KEONJHAR TOWN /252 /2022 ()
686	ABLAPL/0016638/2022	STATE OF ODISHA BABUNA @ UMESH BEURA VS	DOLAGOBINDA MOHAPATRA VS	// NEMALO /151 /2022 ()
687	ABLAPL/0016639/2022	STATE OF ODISHA DURGA PRASAD BEHERA VS	BHABANI SANKAR MISHRA VS	// NAYAPALLI P.S. /683 /2022 ()
688	ABLAPL/0016640/2022	STATE OF ODISHA SHANKAR BAITHA VS	BIJAYA KUMAR MISHRA VS	// SULIAPADA /96 /2022 ()
689	ABLAPL/0016641/2022	STATE OF ODISHA CHIKUNA RANA @ BISWA RANJAN RANA VS	SUJIT KUMAR DAS VS	// CHOUDWAR /593 /2022 ()
690	ABLAPL/0016642/2022	STATE OF ODISHA SUJATA KUMARI SWAIN @ SUJATA SWAIN VS	SIDHARTH PRASAD DAS VS	// KODALA /201 /2022 ()
691	WPC(OA)/0001306/2009	STATE OF ODISHA RABINDRA KUMAR DAS VS COMMISSIONER CUM SECY., WATER RESOURCES DEPT.,BBSR	LAXMIDHAR DASH, S.MOHANTY VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :23/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	WPC(OAC)/0004299/2010	AJAY KUMAR BAL VS SECRETARY, PANCHAYATIRAJ DEPT.	ASIM AMITABH DASH VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :23/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	30/2022 WPC(OAPPC)/439/2017	SAMU SOREN-MP	
2	30/2022 WPC(OAPPC)/439/2017	SAMU SOREN-MP	
3	35/2022 ARBP/32/2019	DHANURDHAR CHAMPATIRAY@D.D.CHAMPATIRAY-MP	
4	35/2022 ARBP/32/2019	DHANURDHAR CHAMPATIRAY@D.D.CHAMPATIRAY-MP	
5	35/2022 ARBP/32/2019	DHANURDHAR CHAMPATIRAY@D.D.CHAMPATIRAY-MP	
6	36/2022 ARBP/2/2012	DHANURDHAR CHAMPATIR-MP	
7	36/2022 ARBP/2/2012	DHANURDHAR CHAMPATIR-MP	
8	60/2022 CONTC(CPC)/230/2017	KEDAR GOURI PATRA-MP	RAMANIKANTA PATTNAIK
9	78/2022 ARBA/54/2014	WOODBURN DEWVELOPERS-MP	M/S.S.K.SANGANERIA
10	89/2022 WPC(OAPC)/24/2016	ARNAPURNA MOHANTA-MP	
11	123/2022 TRPCRL/37/2014	SARASWATI BISWAL-MP	
12	136/2022 ITA/104/2022	M/S. GOBARDHAN MATIA-MP	SARADA PRASANNA SARANGI
13	137/2022 JCRLA/28/2021	SATRUGHANA BEHERA-MP	MS. KABERI MOHANTY
14	137/2022 ITA/104/2022	M/S. GOBARDHAN MATIA-MP	SARADA PRASANNA SARANGI
15	244/2022 LAA/78/2017	JYOTIRMAYEE PATNAIK-MP	M/S.G.P.DUTTA
16	297/2022 CMAPL/800/2022	MAKAR KISHOR PATTNAIK-MP	ADV
17	298/2022 CMAPL/804/2022	ALEKH DAS-MP	ADV
18	299/2022 CMAPL/807/2022	JAYA PRAKASH NARAYAN PRAHARAJ-MP	ADV
19	300/2022 CMAPL/803/2022	PULIN BIHARI NAYAK-MP	ADV.
20	301/2022 CMAPL/802/2022	PULIN BIHARI NAYAK-MP	ADV.
21	302/2022 CMAPL/814/2022	SUBHASINI MOHAPATRA-MP	T.K.SWAIN
22	303/2022 CMAPL/815/2022	GOVIND RAM AGARWAL-MP	JIBAN RANJAN DASH
23	319/2022 CONTC/857/2022	NARAYAN CHANDRA SAHU-MP	
24	327/2022 MATA/2/2022	BAIJANTI BARIK @ BAIJAYANTI BARIK-MP	ARIJEET MISHRA
25	328/2022 MATA/289/2022	SUMITRA MANIK-MP	BIBEKANANDA BHUYAN
26	349/2022	PRINCIPAL CUM SECY., KUSUM DEVI SATSANG WOMENS DEVELOPMENT SOCIETY, DARKHAPATNA-MP	

27	RVWPET/376/2022 457/2022 CRLMP/2655/2022	SOMANATH DAS-MP	BIJAYA KUMAR NAYAK (3)
28	458/2022 CRLMP/2351/2022	ANANTA BASUDEB-MP	
29	459/2022 CRLMP/2676/2022	DILLIP KUMAR MALLIK-MP	AJODHYA RANJAN DASH
30	463/2022 RPFAM/360/2022	KAMALAKANTA SA-MP	LALIT SAHU
31	464/2022 RPFAM/362/2022	SUDHAKAR @ BIKRAM KUMAR SAHOO-MP	JATESWAR NAYAK
32	551/2022 TRP(C)/502/2022	BANITA DEHURY-MP	PRAKASH RANJAN BARIK
33	552/2022 TRP(C)/503/2022	SM CONSTRUCTION PVT.LTD.-MP	NAIBEDYA PRASAD SAMAL
34	779/2022 FAO/503/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPAL CHANDRA SAMANTARAY
35	780/2022 FAO/503/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPAL CHANDRA SAMANTARAY
36	781/2022 FAO/504/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPAL CHANDRA SAMANTARAY
37	782/2022 FAO/504/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPAL CHANDRA SAMANTARAY
38	783/2022 FAO/460/2022	D.M., M/S. NATIONAL INSURANCE CO.LTD.-MP	PRAKASH KUMAR MOHANTY
39	784/2022 FAO/428/2022	M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	SAUMENDRA KUMAR GHOSE
40	785/2022 FAO/507/2022	M.C. OF SASHIDEVI GIRLS HIGH SCHOOL, CHHATIA-MP	S.K.SAMAL
41	786/2022 FAO/508/2022	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
42	787/2022 FAO/509/2022	UMAKANTA PANI-MP	BHAGABAN MOHANTY
43	788/2022 FAO/481/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SOMNATH ROY
44	880/2022 CRLREV/638/2022	ASIF SEKH @ MD. ASIF @ MD. ASIF RAJA-MP	DEVASHIS PANDA
45	881/2022 CRLREV/639/2022	SATYABHAMA SWAIN-MP	MANORANJAN MUDULI
46	1263/2022 WPC(OAC)/1338/2017	DAMBARUDHAR BEHERA-MP	
47	1264/2022 WPC(OAC)/2720/2017	ASWINI KUMAR MISHRA-MP	
48	1265/2022 WPC(OAC)/3750/2015	PURNA CHANDRA BEHERA-MP	BIPIN KUMAR NAYAK
49	1266/2022 WPC(OAC)/3046/1998	AJAYA KUMAR SAHOO-MP	AKSHAYA KUMAR DORA
50	1316/2022 RSA/376/2022	LALA NAGENDRANATH SRICHANDAN-MP	TUSAR KUMAR MISHRA
51	1317/2022 RSA/311/2022	SHANKARLAL AGARWAL-MP	SOUMYA MISHRA
52	1318/2022 RSA/337/2010	CHITA RANJAN SHARMA-MP	M/S.PRAVAT R.SUTAR
53	1319/2022 RSA/312/2016	PASUPATI SAHA-MP	M/S.B.K.DAGARA
54	1320/2022 RSA/378/2022	UMAKANTA MOHANTY-MP	AMIT PRASAD BOSE
55	1321/2022 RSA/379/2022	SARAT CHANDRA SINGH SAMANTA-MP	SOUMYA MISHRA
56	1322/2022 RSA/380/2022	CHATRUBHUJA BEHERA-MP	BIBEKANANDA BHUYAN
57	1323/2022 RSA/382/2022	SUSMITA @ SASMITA PATANAIAK-MP	BIBEKANANDA BHUYAN

58	1324/2022 RSA/234/2022	SARAT MOHANTA-MP	BIBEKANANDA BHUYAN
59	1414/2022 CMP/1285/2022	MANORANJAN DEVI-MP	PABITRA KUMAR NAYAK
60	1415/2022 CMP/1370/2022	GOBARDHAN PATRA-MP	TUSAR KUMAR MISHRA
61	1416/2022 CMP/1371/2022	PURNA CHANDRA KANUNGO-MP	SOURENDRA KUMAR KANUNGO
62	1417/2022 CMP/1372/2022	GOPAL CHANDRA SAHOO-MP	RAMA CHANDRA MOHANTY
63	1418/2022 CMP/1374/2022	RATNAPRAVA BEHERA-MP	ARIJEET MISHRA
64	1419/2022 CMP/1376/2022	KRISHNA KUMARI PATRA @ PATRO-MP	DAYANANDA MOHAPATRA
65	1420/2022 CMP/1377/2022	PRATAP CHANDRA MOHAPATRA-MP	AMIT PRASAD BOSE
66	1421/2022 CMP/1379/2022	LAXMAN MAITY-MP	BIJAY KUMAR MISHRA
67	1422/2022 CMP/1381/2022	DR.NIHAR RANJAN RAY-MP	AMIT PRASAD BOSE
68	1423/2022 CMP/267/2019	ARUMULU LINGARAJU-MP	M/S.TARANANDA PATTANAYAK
69	1424/2022 CMP/267/2019	ARUMULU LINGARAJU-MP	M/S.TARANANDA PATTANAYAK
70	1425/2022 CMP/267/2019	ARUMULU LINGARAJU-MP	M/S.TARANANDA PATTANAYAK
71	1426/2022 CMP/1383/2022	M./S. SHREE BALAJI BUILDCON PVT. LTD.-MP	BIBEKANANDA BHUYAN
72	1547/2022 MACA/975/2014	D.M.,O.I.CO.LTD.-MP	M/S.MOHAN CH.NAYAK
73	1548/2022 MACA/976/2014	D.M.,O.I.CO.LTD.-MP	M/S.MOHAN CH.NAYAK
74	1549/2022 MACA/757/2022	RAJRANJAN MAHARANA-MP	PRADEEP KUMAR MISHRA
75	1550/2022 MACA/756/2022	SURENDRA KUMAR BAISAKH-MP	PRADEEP KUMAR MISHRA
76	1551/2022 MACA/758/2022	THE DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO.LTD.-MP	SCOTILOD KUMAR MOHANTY
77	1552/2022 MACA/569/2022	MANDAKINI MUDULI-MP	BISHNU BRATA SINGH
78	1553/2022 MACA/704/2022	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
79	1554/2022 MACA/719/2022	M/S.NEW INDIA ASSURANCE COMPANY LTD.,CUTTACK	SHANKAR SAHUKH
80	1555/2022 MACA/759/2022	D.M., M/S ORIENTAL INSURANCE CO.LTD.-MP	NAYAN BIHARI DAS
81	1556/2022 MACA/760/2022	D.M. M/S ORIENTAL INSURANCE CO.LTD.-MP	NAYAN BIHARI DAS
82	1557/2022 MACA/416/2020	NEW INDIA ASSURANCE CO.LTD.-MP	N.S.GHOSE
83	1558/2022 MACA/761/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	INDYMA BEHARI DAS
84	1559/2022 MACA/762/2022	THE REGIONAL MANAGER, M/S.NEW INDIA ASSURANCE CO.LTD.-MP	INDYMA BEHARI DAS
85	1560/2022 MACA/764/2022	THE DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	INDYMA BEHARI DAS
86	1561/2022 MACA/765/2022	NILU BARAI-MP	RABI NARAYAN BEHERA
87	1562/2022 MACA/766/2022	THE DIVL. MANAGER, CHOLAMANDALAM MS G.I.CO. LTD.-MP	INDYMA BEHARI DAS
88	2297/2022 BLAPL/8867/2022	JITU @ SANDIP KUMAR NAIK-MP	BISWARANJAN DALAI
89	2298/2022	SUNIL GOUDA-MP	JYOTIRMAYA SAHOO

90	BLAPL/12076/2022 2299/2022	LUCHAN RANA-MP	AMIT PRASAD BOSE
91	BLAPL/12244/2022 2336/2022	DULESWAR APAT-MP	M/S.B.SAHOO, MR.S.S.RAY(2)
92	CRLA/313/2017 2337/2022	INDER AMAR SONKAR@KALIA@RAJ@BABU-MP	M/S.LALITENDU MISHRA
93	CRLA/363/2016 2338/2022	CHUNU MOHANTA-MP	ANJAN KUMAR BISWAL
94	CRLA/1211/2022 2339/2022	CHUNU MOHANTA-MP	ANJAN KUMAR BISWAL
95	CRLA/1212/2022 2340/2022	JAGANNATH MISHRA @ JAGANNATH @ JAGA-MP	MANAS RANJAN MOHAPATRA
96	CRLA/1212/2022 2341/2022	JAGANNATH MISHRA @ JAGANNATH @ JAGA-MP	MANAS RANJAN MOHAPATRA
97	CRLA/1212/2022 2342/2022	SONU@SONU MAHAKUD-MP	CHANDAN SAMANTARAY
98	CRLA/1119/2022 2343/2022	RAJU SETHY @ SETHI-MP	BIDESHI KUMAR GHADEI
99	CRLA/1214/2022 2344/2022	RAJU SETHY @ SETHI-MP	BIDESHI KUMAR GHADEI
100	CRLA/1214/2022 2345/2022	RAJU SETHY @ SETHI-MP	BIDESHI KUMAR GHADEI
101	CRLA/1214/2022 2707/2022	KUNA SWAIN @ SANTOSH SWAIN-MP	
102	ABLAPL/1901/2022 2708/2022	CHANDRAMANI NAIK-MP	
103	ABLAPL/4415/2022 2709/2022	HADIBANDHU MALLIK-MP	
104	ABLAPL/15423/2022 2710/2022	SURENDRA SAHU-MP	
105	ABLAPL/13454/2022 2711/2022	UPENDRA KUMAR SAHU @ BABU SAHU-MP	
106	ABLAPL/14873/2022 2712/2022	MANASH CHANDRA PATTANAIAK-MP	
107	ABLAPL/15684/2022 2713/2022	NARAYAN MOHANTY-MP	
108	ABLAPL/15683/2022 2714/2022	JAYARAM NETAM-MP	
109	ABLAPL/13939/2022 2715/2022	A. SIMANCHALA PRADHAN-MP	
110	ABLAPL/14601/2022 2716/2022	GOPAL CHANDRA PRADHAN-MP	
111	ABLAPL/14218/2022 2717/2022	PRAMOD NAIK-MP	
112	ABLAPL/13331/2022 2718/2022	LULU SAHU-MP	
113	ABLAPL/14593/2022 2719/2022	G. PADMABATI-MP	SIDHARTH PRASAD DAS
114	ABLAPL/12973/2022 2720/2022	BALARAM NAIK-MP	
115	ABLAPL/13382/2022 2721/2022	K. SATYAMANI-MP	
116	ABLAPL/12543/2022 2722/2022	AMLAN JYOTI PRASANNA JENA-MP	
117	ABLAPL/15367/2022 2723/2022	BANAMALI GOUDA@ BANAMALI GADUA-MP	
118	ABLAPL/16882/2021 3262/2022	PURUSOTTAM BARIK-MP	APARESH BHOI
119	CRLMC/4189/2022 3263/2022	VIJAYENDRA@BIJENDRA BHOI-MP	ASHOK KUMAR MOHAPATRA
120	CRLMC/492/2020 3264/2022	SK.KURBAN @ LALTU KHAN-MP	SAROJ KUMAR DASH
	CRLMC/4193/2022		

121	3265/2022 CRLMC/2892/2022	SOUMYA RANJAN NAYAK-MP	HRUDANANDA MOHAPATRA
122	3266/2022 CRLMC/4197/2022	ANUP KUMAR AGARWAL-MP	ARIJEET MISHRA
123	3267/2022 CRLMC/3639/2022	PAPU@PABITRA BHOI-MP	
124	3268/2022 CRLMC/4202/2022	SABITA ROUT-MP	SAMVIT MOHANTY
125	3269/2022 CRLMC/1549/2020	SAROJ PADHI @ SAROJ KUMAR PADHI-MP	
126	3270/2022 CRLMC/4203/2022	V.S.C.S.RAO-MP	CHINMAY MOHANTY
127	3271/2022 CRLMC/4205/2022	KAINA MAJHI-MP	DHANOJ KUMAR SAHOO
128	3272/2022 CRLMC/4205/2022	KAINA MAJHI-MP	DHANOJ KUMAR SAHOO
129	3273/2022 CRLMC/4207/2022	SAMSON BEHERA-MP	MONIKA SAMAL
130	3274/2022 CRLMC/1737/2021	NIHAR RANJAN DAS @ BANTY-MP	
131	3275/2022 CRLMC/4208/2022	PUNIA @ PURNA CHANDRA SAHOO-MP	DEBASNAN DAS
132	3276/2022 CRLMC/3727/2022	NIRANJAN BISWAL-MP	
133	3277/2022 CRLMC/4209/2022	PRAMOD KUMAR AMANTA-MP	MOHENDRA KUMAR MOHAPATRA
134	3278/2022 CRLMC/4211/2022	SUBRAT KUARNR @ CHAGALA-MP	BIPIN KUMAR NAYAK
135	3279/2022 CRLMC/4213/2022	KUMAR RAKESH SINGH-MP	AJIT KUMAR MOHANTY
136	3280/2022 CRLMC/4218/2022	PRATAP KUMAR JENA-MP	APARESH BHOI
137	3281/2022 CRLMC/4219/2022	SUSANTA KUMAR PATTANIK-MP	AMITAV TRIPATHY
138	3282/2022 CRLMC/4215/2022	CHINMAYA KUMAR SAMAL-MP	MANOJ BIHARI DAS
139	3283/2022 CRLMC/4215/2022	CHINMAYA KUMAR SAMAL-MP	MANOJ BIHARI DAS
140	3284/2022 CRLMC/4224/2022	SUDARSHAN KARNANY-MP	RAKESH KUMAR ROUTRAY
141	3285/2022 CRLMC/4224/2022	SUDARSHAN KARNANY-MP	RAKESH KUMAR ROUTRAY
142	3286/2022 CRLMC/4226/2022	MAHENDRA PRADHAN-MP	BIJAY KUMAR BEHERA
143	3287/2022 CRLMC/4227/2022	PURNENDU MOHANTY-MP	B.K.MOHAPATRA
144	3288/2022 CRLMC/4228/2022	DHIRENDRA KUMAR KHANDELWAL-MP	SOUMYA RANJAN MOHANTY
145	3289/2022 CRLMC/4228/2022	DHIRENDRA KUMAR KHANDELWAL-MP	SOUMYA RANJAN MOHANTY
146	3290/2022 CRLMC/4229/2022	PURNENDU MOHANTY-MP	B.K.MOHAPATRA
147	3291/2022 CRLMC/4233/2022	PURASTAMA DALEI-MP	B.K.MOHAPATRA
148	3292/2022 CRLMC/4234/2022	SHUVRAKANTA BEHERA-MP	BINI MISHRA
149	3293/2022 CRLMC/4235/2022	SIDHARTHA SWARUP JENA-MP	BINI MISHRA
150	4147/2022 WA/1775/2022	TRIPATI TANUJA BAL-MP	SAROJ KUMAR DASH
151	4148/2022 WA/1774/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
152	4149/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

153	WA/1774/2022 4150/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
154	WA/1774/2022 4151/2022	COMMNR., CUTTACK MUNICIPALITY CORPORATION.-M	DEBASIS NAYAK
155	WA/1778/2022 4152/2022	COMMNR., CUTTACK MUNICIPALITY CORPORATION.-M	DEBASIS NAYAK
156	WA/1778/2022 4153/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
157	WA/1776/2022 4154/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
158	WA/1776/2022 4155/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
159	WA/1776/2022 4156/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
160	WA/1776/2022 4157/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
161	WA/1777/2022 4158/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
162	WA/1777/2022 4159/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
163	WA/1777/2022 4160/2022	AMULYA KU.BEHERA-MP	
164	WA/63/2017 4161/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
165	WA/1779/2022 4162/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
166	WA/1779/2022 4163/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
167	WA/1779/2022 4164/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
168	WA/1779/2022 4165/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
169	WA/1780/2022 4166/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
170	WA/1780/2022 4167/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
171	WA/1780/2022 4168/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
172	WA/1781/2022 4169/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
173	WA/1781/2022 4170/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
174	WA/1782/2022 4171/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
175	WA/1782/2022 4172/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
176	WA/1782/2022 4173/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
177	WA/1783/2022 4174/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
178	WA/1783/2022 4175/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
179	WA/1783/2022 4176/2022	M/S MAA BASULI HIGHER SEC. SCHOOL, THAKURMUNDA	DEEPAK KUMAR PANI
180	WA/1784/2022 4177/2022	PREM KUMAR AGRAWALLA-MP	PRAFULLA KUMAR RATH
181	WA/1786/2022 4178/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
182	WA/1785/2022 4179/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
183	WA/1785/2022 4180/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)

184	4181/2022 WA/1787/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
185	4182/2022 WA/1787/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
186	4183/2022 WA/1787/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
187	4184/2022 WA/1788/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
188	4185/2022 WA/1788/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
189	4186/2022 WA/1788/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
190	4187/2022 WA/1789/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
191	4188/2022 WA/1789/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
192	4189/2022 WA/1789/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
193	4190/2022 WA/1793/2022	CHITTA RANJAN MISHRA-MP	SIDHARTH MISHRA
194	4191/2022 WA/1790/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
195	4192/2022 WA/1790/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
196	4193/2022 WA/1790/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
197	4194/2022 WA/1791/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
198	4195/2022 WA/1791/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
199	4196/2022 WA/1791/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
200	4197/2022 WA/1792/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
201	4198/2022 WA/1792/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
202	4199/2022 WA/1792/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
203	4200/2022 WA/1794/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
204	4201/2022 WA/1794/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
205	4202/2022 WA/184/2019	SAILABALA SAHU-MP	
206	4203/2022 WA/1794/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
207	4204/2022 WA/139/2019	SAROJINI PANDA-MP	
208	4205/2022 WA/185/2019	JYOSHNAMAYEE DAS-MP	
209	4206/2022 WA/186/2019	BISHNUPRIYA DAS-MP	
210	4207/2022 WA/187/2022	STATE OF ODISHA-MP	DEEPAK KUMAR PANI, ASC
211	4208/2022 WA/188/2019	REENARANI MALLIK-MP	
212	4209/2022 WA/1795/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
213	4210/2022 WA/189/2019	GEETANJALI MISHRA-MP	
214	4211/2022 WA/1795/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
215	4212/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)

	WA/1795/2022		
216	4213/2022	KANAKALATA MALLIK-MP	
	WA/191/2019		
217	4214/2022	HARAPARASAD MISHRA-MP	
	WA/192/2019		
218	4215/2022	HARAPRASAD MISHRA-MP	
	WA/194/2019		
219	4216/2022	JYOTIRMAAYEE DAS-MP	
	WA/195/2019		
220	4217/2022	JYOSHNAMEAAYEE DAS-MP	
	WA/196/2019		
221	4218/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/1797/2022		
222	4219/2022	SAILABALA SAHU-MP	
	WA/198/2019		
223	4220/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/1797/2022		
224	4221/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/1797/2022		
225	4222/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/1798/2022		
226	4223/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/1798/2022		
227	4224/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/1798/2022		
228	4225/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
	WA/1799/2022		
229	4226/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
	WA/1799/2022		
230	4227/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/1800/2022		
231	4228/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/1800/2022		
232	4229/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/1800/2022		
233	17828/2022	AJAY KUMAR SAHU-MP	DAYANANDA MOHAPATRA
	WP(C)/36199/2022		
234	17829/2022	AJAY KUMAR SAHU-MP	DAYANANDA MOHAPATRA
	WP(C)/36200/2022		
235	17831/2022	MANGULI CHARAN PRADHAN-MP	ANIL KUMAR DAS
	WP(C)/36202/2022		
236	17832/2022	CHANDAN PRASAD-MP	PRAKASH CHANDRA DASH
	WP(C)/36205/2022		
237	17833/2022	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
	WP(C)/8866/2020		
238	17834/2022	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
	WP(C)/8860/2020		
239	17835/2022	PARSURAM PATRO-MP	
	WP(C)/27669/2021		
240	17836/2022	M/S. SAI ENTERPRISES-MP	KSHIROD KUMAR SAHOO
	WP(C)/36173/2022		
241	17837/2022	M/S RADHAKRUSHNA PUBLICATIONS, BBSR-MP	SUDEEP KUMAR SARANGI
	WP(C)/36223/2022		
242	17838/2022	PRABHU PRASAD SENDH-MP	SANTOSH KUMAR MOHANTY
	WP(C)/36224/2022		
243	17839/2022	NIHAR KANTA BISWAL-MP	M/S.BUDHADEV ROURAY
	WP(C)/11442/2018		
244	17840/2022	KRUPAJALA SELF HELP GROUP, BALASORE-MP	SAMIR KUMAR MISHRA
	WP(C)/36226/2022		
245	17841/2022	MANORANJAN KAR-MP	M/S.K.MOHANTY
	WP(C)/12057/2018		
246	17842/2022	ARUNA KUMAR BEHARI-MP	M/S.K.MOHANTY
	WP(C)/12058/2018		

247	17843/2022 WP(C)/12059/2018	ARUNABHA PADMASAMBHABA-MP	M/S.K.MOHANTY
248	17844/2022 WP(C)/24446/2021	SIMANCHALA SETHI-MP	MADHUMITA PANDA
249	17845/2022 WP(C)/24443/2021	PURNA CHANDRA PANDA-MP	MADHUMITA PANDA
250	17846/2022 WP(C)/24439/2021	BHAKTA BACHALA BEHERA-MP	MADHUMITA PANDA
251	17847/2022 WP(C)/14535/2010	ISWAR CH.MOHANTO-MP	M/S.SMT.MADHUMITA PANDA, M.R.PANDA
252	17848/2022 WP(C)/21112/2022	MAHENDRA BEHERA-MP	TUSAR KUMAR MISHRA
253	17849/2022 WP(C)/10641/2019	BAIDEHI PADHAN-MP	M/S.UPENDRA KUMAR SAMAL
254	17850/2022 WP(C)/34335/2020	TULESWAR PRADHAN-MP	UPENDRA KUMAR SAMAL
255	17851/2022 WP(C)/12176/2022	AMULYA KUMAR MUDULI-MP	
256	17852/2022 WP(C)/36238/2022	JYOTSNAMAYEE MISHRA-MP	HARERAM MISHRA
257	17853/2022 WP(C)/12174/2022	BHAGABAT BEHERA-MP	
258	17854/2022 WP(C)/12173/2022	SATYABADI NAYAK-MP	
259	17855/2022 WP(C)/36245/2022	M/S DEVAJYOTI BRAHMA SECURITY AGENCY, BBSR-MPAKSHAYA KUMAR PANDEY	
260	17856/2022 WP(C)/36248/2022	M/S DEVAJYOTI BRAHMA SECURITY AGENCY, BBSR-MPAKSHAYA KUMAR PANDEY	
261	17857/2022 WP(C)/17364/2022	HARDEV CHAND VERMA-MP	SABYASACHI PANDA
262	17858/2022 WP(C)/17365/2022	RAVI PRAKASH GOYAL-MP	SABYASACHI PANDA
263	17859/2022 WP(C)/36253/2022	BASANTI DAS-MP	RUDRA PRASAD KAR
264	17860/2022 WP(C)/17366/2022	SANJAY SINGAL-MP	SABYASACHI PANDA
265	17861/2022 WP(C)/8864/2020	UNION OF INDIA-MP	
266	17862/2022 WP(C)/30568/2022	GURU GOVINDA SAMAL-MP	
267	17863/2022 WP(C)/31352/2022	M/S MDSG CONSTRUCTION PVT. LTD., NUAPADA-MP	
268	17864/2022 WP(C)/36263/2022	BHARAT CHANDRA PADHAN-MP	KRISHNA CHANDRA SAHU
269	17865/2022 WP(C)/29306/2022	M/S MDSG CONSTRUCTION PVT. LTD.,NUAPADA-MP	PRABODHA CHANDRA NAYAK
270	17866/2022 WP(C)/29306/2022	M/S MDSG CONSTRUCTION PVT. LTD.,NUAPADA-MP	PRABODHA CHANDRA NAYAK
271	17867/2022 WP(C)/36268/2022	KOTRA SHANMUKH RAO-MP	BIKRAM PRATAP DAS
272	17868/2022 WP(C)/34403/2021	BASANTA KUMAR PRADHAN-MP	GYANA RANJAN SETHI
273	17869/2022 WP(C)/12794/2015	BIJAYA KUMAR SAMAL-MP	M/S.SMITA RANJAN PATNAIK
274	17870/2022 WP(C)/12795/2015	SATISH PRASAD NANDA-MP	M/S.SMITA RANJAN PATNAIK
275	17871/2022 WP(C)/12885/2015	TANMAYEE MOHANTY-MP	M/S.SMITA RANJAN PATNAIK
276	17872/2022 WP(C)/12886/2015	PRAMOD KUMAR PATRA-MP	M/S.SMITA RANJAN PATNAIK
277	17873/2022 WP(C)/23722/2017	STATE OF ORISSA-MP	
278	17874/2022	JAGANNATH MOHANTY-MP	M/S.MAHADEV MISHRA

279	WP(C)/18169/2010 17875/2022	JAGANNATH MOHANTY-MP	M/S.MAHADEV MISHRA
280	WP(C)/18169/2010 17876/2022	JAGANNATH MOHANTY-MP	M/S.MAHADEV MISHRA
281	WP(C)/18169/2010 17877/2022	HEMANTA KUMAR JENA-MP	
282	WP(C)/32181/2022 17878/2022	ANAM CHARAN MAHALA-MP	KSHIROD KUMAR ROUT
283	WP(C)/36272/2022 17879/2022	BISWASJIT PANDA-MP	SAMARENDRA PATTANAİK
284	WP(C)/36281/2022 17880/2022	BRAHMANANDA DALAI-MP	SUSANTA SEK HAR PARIDA
285	WP(C)/36282/2022 17881/2022	THE ASSESING OFFICER CUM SUB DIVISIONAL OFFICER	PRASANTA KUMAR PATRA-MP
286	WP(C)/36284/2022 17882/2022	SATYARANJAN BHANJA-MP	SARADA PRASAD DASH
287	WP(C)/36285/2022 17883/2022	SURENDRA PANDA-MP	
288	WP(C)/4357/2010 17884/2022	ANUSUYA RATH-MP	
289	WP(C)/4356/2010 17885/2022	PUSPARANI BISWAL-MP	LALIT MOHAN NANDA
290	WP(C)/36295/2022 17888/2022	SUSHANT KUMAR-MP	
291	WP(C)/4052/2022 17889/2022	SATYAJIT BEHERA-MP	BIRAJA PRASANNA SATAPATHY
292	WP(C)/23999/2021 17890/2022	INDRAJIT MAHANTA-MP	ARIJEET MISHRA
293	WP(C)/8957/2021 17891/2022	M/S SIDHARTH ENGINEERING, ANGUL-MP	KANANBALA ROY CHOUDHURY
294	WP(C)/36298/2022 17892/2022	SOUMYA RANJAN SAHOO-MP	SAILABALA JENA
295	WP(C)/36302/2022 17893/2022	AJAY KUMAR MADANGI-MP	GOPINATH PANDA
296	WP(C)/36303/2022 17894/2022	LAXMIDHAR BEHERA-MP	SAILABALA JENA
297	WP(C)/36304/2022 17895/2022	THABIRA PRADHAN-MP	SAILABALA JENA
298	WP(C)/36305/2022 17896/2022	PRAFULLA KUMAR SAHOO-MP	SAILABALA JENA
299	WP(C)/36308/2022 17897/2022	SWATISHREE DAS-MP	PRABIR KUMAR RAY
300	WP(C)/36171/2022 17898/2022	JYOTI PRAKASH MOHANTY-MP	BANSHIDHAR SATAPATHY
301	WP(C)/36311/2022 17899/2022	SHIV METTALICKS PVT LTD.-MP	SASWATI KUMAR ACHARYA
302	WP(C)/36314/2022 17900/2022	PRADYUMNA KUMAR LATH-MP	RUDRA PRASAD KAR
303	WP(C)/36316/2022 17901/2022	MAZHARULLAH BEIG-MP	BIBHU PRASAD DAS
304	WP(C)/28189/2022 17902/2022	SASMITA DASH-MP	DINESH KUMAR PANDA
305	WP(C)/29540/2022 17903/2022	SADAYA LAXMI PATNAİK-MP	SUJATA PARIDA
306	WP(C)/36324/2022 17904/2022	PRASANTA KUMAR PATRA-MP	ANJAN KUMAR BISWAL
307	WP(C)/36333/2022 17905/2022	PRASANTA KUMAR RATH-MP	SACHIDANANDA NAYAK
308	WP(C)/8661/2021 17906/2022	DR. SUJATA DASH-MP	RAMESH CHANDRA BEHERA
309	WP(C)/36346/2022 17907/2022	ABHAYA KUMAR DAS-MP	NRUSINGH CH. ROUT
	WP(C)/29994/2022		

310	17908/2022 WP(C)/4455/2022	SUNIL KUMAR CHADHA-MP	
311	17910/2022 WP(C)/36356/2022	INDIRA PRIYADARSHINI KAR-MP	SUKANTA KUMAR DALAI
312	17911/2022 WP(C)/36358/2022	M/S.M.K.ENTERPRISES, BBSR-MP	SIDHARTH PRASAD DAS
313	17912/2022 WP(C)/36359/2022	MAHENDRA MAHALING-MP	SATYA PRAKASH NATH
314	17913/2022 WP(C)/36360/2022	INDRADHANU MARKET KHUDRA BYBASAI SANGH, BBSR-MP	REKHA KUMAR MOHANTY
315	17914/2022 WP(C)/36363/2022	BIJAYALAXMI MOHANTY-MP	NALINI KANTA SAHOO
316	17915/2022 WP(C)/36364/2022	SAROJ KUMAR MAHAPATRA-MP	DWARIKA PRASAD MOHANTY
317	17916/2022 WP(C)/36365/2022	PANCHAM STUDIO (P) LTD, BBSR-MP	AMIT PATTNAIK
318	17917/2022 WP(C)/36395/2022	PRANAB SWAIN-MP	PRASANTA KUMAR NAYAK
319	17918/2022 WP(C)/36397/2022	BIROSH TAMANG-MP	GYANA RANJAN SETHI
320	17919/2022 WP(C)/36402/2022	BADAN TANDI-MP	SUBHENDU KUMAR NAYAK
321	17920/2022 WP(C)/24543/2013	MANAGEMENT OF M/S.ST-MP	M/S.DURGA PR.NANDA
322	17921/2022 WP(C)/31687/2022	BHUBANESWAR INDUSTRIAL WORKERS UNION, BBSR-MP	HRATIK DASH
323	17922/2022 WP(C)/36413/2022	LAXMIDHAR BISWAL-MP	SATYABRATA SENAPATI
324	17923/2022 WP(C)/36412/2022	APSANA BEGUM-MP	BIGYAN KUMAR SHARMA
325	17924/2022 WP(C)/27769/2021	PRITAM SWAIN-MP	
326	17925/2022 WP(C)/27769/2021	PRITAM SWAIN-MP	
327	17926/2022 WP(C)/14154/2021	PRATAP CHANDRA NAYAK-MP	KUNJA SUNDAR DAS
328	17927/2022 WP(C)/36420/2022	MUKHTAR BEGUM-MP	ABINASH ROUTRAY
329	17928/2022 WP(C)/33684/2022	ALL ODISHA STAMP VENDORS MAHASANGHA, KHURDA-MP	
330	17929/2022 WP(C)/36426/2022	KAPTIPADA COLLEGE, MAYURBHANJ-MP	SATYABRATA MOHANTY
331	17930/2022 WP(C)/36458/2022	PRADEEP KUMAR BISOI-MP	ADITYA MISHRA
332	17931/2022 WP(C)/36462/2022	PRADEEP KUMAR PARIDA-MP	SANTOSH KUMAR MAHANTY
333	17932/2022 WP(C)/36467/2022	RABINDRANATH PADHY-MP	SUBHAM SHARMA
334	17933/2022 WP(C)/36467/2022	RABINDRANATH PADHY-MP	SUBHAM SHARMA
335	17934/2022 WP(C)/36469/2022	SANJAY KU. LENKA-MP	ATMAJIT MANMITH DAS
336	17935/2022 WP(C)/36474/2022	PRASANTA GOCHHAYAT-MP	RAJKISHOR SWAIN
337	17936/2022 WP(C)/36477/2022	BENI KRUSHNA BEHERA-MP	SAMIR KUMAR MISHRA
338	17937/2022 WP(C)/36497/2022	PRAKASH KUMAR AGRAWAL-MP	PRAFULLA KUMAR RATH
339	17938/2022 WP(C)/36504/2022	SARADA PRASANNA LENKA-MP	RABINDRANATH PRUSTY
340	17939/2022 WP(C)/6837/2022	MANORANJAN SAMANTARAY-MP	DR. BINODA KUMAR MISHRA